

**HARYANA VIDHAN SABHA**

**SUBJECT COMMITTEE ON WELFARE OF  
YOUTH AND YOUTH AFFAIRS.**

**(2025-2026)**

**(FIRST REPORT)**

**ON**

- **Sports Department, Haryana;**
- **Youth Empowerment & Entrepreneurship Department, Haryana;**
- **Haryana Narcotics Control Bureau;**
- **Prisons Department, Haryana and**
- **Sports University of Haryana**



**(Presented to the House on .....MARCH, 2026)**

**HARYANA VIDHAN SABHA SECRETARIAT  
CHANDIGARH**

**2026**

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**COMPOSITION OF THE SUBJECT COMMITTEE ON WELFARE OF  
YOUTH AND YOUTH AFFAIRS**

**(2025-2026)**

**CHAIRPERSON**

1. Shri Manmohan Bhadana, M.L.A

**MEMBERS**

2. Shri Nikhil Madaan, M.L.A
3. Shri Satpal Jamba, M.L.A
4. Shri Harinder Singh, M.L.A
5. Shri Arjun Chautala, M.L.A
6. Smt. Vinesh, M.L.A
7. Shri Gokul Setia, M.L.A
8. Shri Balram Dangi, M.L.A
9. Shri Devender Singh Kadian, M.L.A

**SPECIAL INVITEE**

- \*Shri Jassi Petwar, M.L.A

**SECRETARIAT**

1. Shri Rajiv Prashad, Secretary.
2. Shri Naveen, Under Secretary.

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The Committee was constituted w.e.f 28<sup>th</sup> April, 2025 vide Notification No. HVS-YAC-1/2025-2026/45 dated 1<sup>st</sup> May, 2025.

- \* Shri Jassi Petwar, M.L.A nominated as Special invitee of the committee vide Notification No. HVS-YAC-1/2025-2026/41 dated 9<sup>th</sup> June, 2025.

(v)

## **INTRODUCTION**

I, Manmohan Bhadana, Chairperson of the Subject Committee on Welfare of Youth and Youth Affairs having been authorized by the Committee in this behalf, present the First Report of the Subject Committee on Welfare of Youth and Youth Affairs.

The Committee considered and approved this Report at their sitting held on 24<sup>th</sup> February, 2026.

A brief record of the proceedings of the meetings of the Committee has been kept separately in the Haryana Vidhan Sabha Secretariat.

The Committee would like to express its thanks to the Government Officers and other representatives of all the departments who appeared for oral evidence before them for the cooperation in giving information to the Committee.

The Committee is also thankful to the Secretary, Under Secretary and other Officials of Haryana Vidhan Sabha Secretariat.

Chandigarh:  
The 24<sup>th</sup> February, 2026

Sd-  
(Manmohan Bhadana)  
Chairperson,  
Subject Committee on Welfare of  
Youth and Youth Affairs.

## **Report**

The Subject Committee on Welfare of Youth and Youth Affairs for the year 2025-2026 consisting of nine members and one special Invitee were nominated by the Hon'ble Speaker, Haryana Vidhan Sabha under Rule 279-B of the Rules of Procedure & Conduct of Business in the Haryana Legislative Assembly.

279-F. (1) The functions of the Committee shall be to examine: -

- (a) The complaints regarding the functioning of various youth welfare schemes implemented in the State;
- (b) Any matter arising out of the discussion in the House relating to Youth and Youth welfare;
- (c) The petitions/representations received from individuals/organizations relating to Youth and Youth affairs;
- (d) Any such other matters as may be deemed fit by the Committee or specially referred to it by the House or by the Speaker;
- (e) To suggest remedial measures for any or all of the above-mentioned complaints;
- (f) To ensure that the funds allotted by the Government for youth welfare are fully utilized exactly for the same purpose for which it was intended. To prevent any misuse of funds by the Government Departments or agencies earmarked for the purpose of Youth welfare activities;
- (g) The subject Committee shall not examine or investigate matters of day-to-day administration.

The Subject Committee held 43 sittings during the year 2025-2026 (till the finalization of the Report)

### **“Committee – At a Glance”**

The Subject Committee on Welfare of Youth and Youth Affairs, Haryana Vidhan Sabha, undertook a comprehensive examination of departments and institutions concerned with youth welfare, rehabilitation, prevention of drug abuse and promotion of sports in the State.

In addition to examining departmental functioning through discussions with officers and representatives, the Committee also conducted on-the-spot study visits and an inter-state study tours to gain first-hand understanding of institutional practices, infrastructure and implementation mechanisms.

#### **Departments / Institutions Examined**

During the course of the years 2025-2026, the Committee examined the following departments and institutions:

##### **1. Sports and Youth Affairs Department, Haryana**

The Committee examined the Sports and Youth Welfare Department with reference to policies and programmes aimed at promotion of sports and youth engagement. The examination broadly covered sports infrastructure, talent identification, training systems, availability of coaches, incentives for sportspersons, youth participation in sports and challenges in implementation of schemes.

##### **2. Prison Department, Haryana**

The Prison Department was examined with particular focus on welfare, reformation and rehabilitation of young inmates. The Committee reviewed educational, vocational and skill development programmes, counselling and de-addiction initiatives, reformative measures and coordination with other departments for reintegration of youth into society.

##### **3. Haryana State Narcotics Control bureau**

The Committee examined issues relating to drug abuse and narcotics, especially among youth. The examination included preventive measures, awareness programmes, de-addiction and rehabilitation facilities, counselling mechanisms and inter-departmental coordination to curb drug menace and support affected youth.

##### **4. Sports University of Haryana, Sonipat**

The Committee examined the functioning of the Sports University of Haryana and related sports education institutions with regard to sports education, training infrastructure, academic programmes, coaching facilities and their role in producing skilled sports professionals and supporting high-performance sports.

##### **5. Youth Empowerment and Entrepreneurship Department, Haryana**

The Subject Committee on Welfare of Youth and Youth Affairs, Haryana Vidhan Sabha examined the functioning of the Skill Development, Youth Empowerment and Youth Entrepreneurship Department to assess how effectively it is supporting youth employment, self-reliance and economic empowerment in the State.

The examination focused on the growing need for skill development and entrepreneurship as important tools to address unemployment and to utilise the demographic potential of Haryana. The Committee reviewed various skill development and vocational training programmes aimed at equipping youth with market-relevant skills and improving their employability.

### **Spot Study Visits/Inspection**

In order to assess actual implementation and ground-level functioning, the Committee conducted spot study visits and inspections as under: -

#### **1. Sports University of Haryana, Sonipat**

A spot study visit was conducted to the Sports University of Haryana to review to the physical and academic infrastructure of the University, including classrooms, hostels, playgrounds and other supporting facilities. The Committee also examined the availability and condition of training facilities and sports equipment provided to students and trainees. Academic arrangements, coaching systems and availability of qualified faculty and coaches were reviewed with reference to their effectiveness in imparting quality sports education and training. The Committee further examined the role of the University in identification and development of sports talent, promotion of high-performance sports and contribution towards sports research in the State. academic infrastructure, training facilities, coaching arrangements and the role of the University in talent development and sports education.

#### **2. District Jail of Panipat, Haryana**

The Committee also conducted a spot inspection of Panipat Jail with particular focus on conditions of young inmates, availability of educational and vocational programmes, counselling facilities, rehabilitative measures and infrastructure related to youth welfare within the prison system. The Committee reviewed the overall conditions of young inmates, with particular emphasis on welfare, safety and basic facilities. The presentation covered educational arrangements, vocational and skill development programmes, counselling services, de-addiction and rehabilitation measures, and reformatory activities undertaken for young prisoners. The Committee also reviewed coordination between the Prison Department and other concerned departments for rehabilitation and reintegration of young inmates into society. Infrastructure related to youth welfare within the jail and challenges faced in effective implementation of reformatory programmes were also discussed during the presentation.

These visits provided the Committee with first-hand information regarding practical challenges, implementation gaps and institutional constraints.

*“The examination of departments and institutions was carried out through detailed deliberations, discussions, study visits and field-level observations. Members of the Committee shared their views and suggestions, and the departmental representatives provided necessary clarifications on policy, implementation and future planning”*

### (i) Sports and Youth Affairs Department, Haryana

The Subject Committee on Welfare of Youth and Youth Affairs of Haryana Vidhan Sabha held a meeting Sports & Youth affairs department and the Department presented details regarding sports infrastructure, coaching facilities, budget utilization, sports policy, and preparation of players for national and international competitions including Olympics.

1. The Department informed that:
  - Haryana is performing well at national level competitions.
  - Preparation is being strengthened for future international events including the 2036 Olympic Games.
  - Stadiums, playgrounds and indoor halls are being constructed in phases across districts.
  - Financial assistance and incentives are being provided to sportspersons.
  - Online portal system has been introduced for sports nurseries and player registration.
  - Provision of sports equipment is being made under departmental schemes.
2. The Committee discussed following:
  - Status of incomplete stadium projects.
  - Utilization of budget.
  - Availability of coaches.
  - Maintenance of sports infrastructure.
  - Grassroots level talent identification.
  - Need for better coordination between Panchayats and the Department.
  - Transparent selection process and policy implementation.

#### Observation by the Committee

After detailed discussion and oral examination of departmental representatives, the Committee observed that:

1. **Delay in Completion of Projects:-**Several stadiums and sports infrastructure projects are pending or delayed due to administrative or financial reasons.
2. **Maintenance Issues:-**Many constructed stadiums lack proper maintenance, electricity, water supply, and security arrangements.
3. **Shortage of Coaches:-**There is shortage of qualified coaches at grassroots and district level.
4. **Uneven Infrastructure Development:-**Some districts have good facilities, while others are lacking adequate sports infrastructure.
5. **Need for Grassroots Strengthening:-**Talent identification at village and school level needs improvement.
6. **Budget Utilization Monitoring:-**The Committee emphasized proper monitoring to ensure effective utilization of allocated funds.

7. **Sports Policy Awareness:**-Players and local bodies are not fully aware of departmental schemes and benefits.
8. **Coordination Gap:**-Better coordination is required between the Sports Department, Education Department and Panchayati Raj Institutions.
9. **Olympic Vision Preparation:**-Long-term structured planning is required for preparing players for future Olympic participation.

**Recommendation By the Committee**

**The Committee recommends the following:**

1. **Time-bound Completion of Projects:**-All pending stadium and infrastructure projects should be completed within a fixed timeline.
2. **Strengthening Maintenance Mechanism:**-A dedicated maintenance fund and monitoring system should be established for existing stadiums.
3. **Recruitment of Coaches:**-Vacant posts of coaches should be filled at the earliest.
4. **District-wise Infrastructure Audit:**-A comprehensive audit of sports facilities district-wise should be conducted.
5. **Grassroots Sports Development Plan:**-Village-level sports nurseries and school competitions should be strengthened.
6. **Transparent and Digital Monitoring System:**-Online portal system should be further strengthened for transparency in player selection and scheme benefits.
7. **Awareness Campaign** :-Department should conduct awareness programmes regarding sports schemes and incentives.
8. **Olympic Mission Strategy;**-A structured long-term “Olympic Mission Plan” should be prepared with expert guidance.
9. **Regular Review by Committee:**-Periodic progress reports should be submitted to the Committee.
10. **Inter-departmental Coordination:**-Regular coordination meetings should be held between concerned departments for smooth implementation of sports schemes.

### Youth Empowerment and Entrepreneurship Department

Sr. No.	Questionnaire	Reply
1.	<p>यह बताया जाए कि हरियाणा स्किल डिवैल्पमेंट मिशन के तहत ऐसे कितने सेंटर चलाये जा रहे हैं जिनको स्किल डिवैल्पमेंट की ट्रेनिंग दी जाती है? हरियाणा प्रदेश में ऐसे कितने सेंटर हैं, उनका डिस्ट्रिक्ट वाईज ब्यौरा दिया जाए?</p>	<p>The Information regarding this point is given at Annexure 'A'.</p>
2.	<p>विभाग द्वारा कमेटी को भेजे गये रिप्लाय में लिखा हुआ है कि गर्वनमेंट ऑफ इंडिया स्किल इंडिया मिशन के तहत हर डिस्ट्रिक्ट में ट्रेनिंग सेंटर बनाने की तैयारी में है। यह बताया जाए कि अभी तक हरियाणा प्रदेश में कितने डिस्ट्रिक्ट्स में ट्रेनिंग सेंटर शुरू हो चुके हैं और कितने</p>	<p>This program was announced in the CM Announcement 2025-26 and in this regard, it is submitted that the process of opening training centers in each district is on going.</p>

	डिस्ट्रिक्ट्स में शुरू करने हैं? इनकी पूरी डिटेल दी जाए।																
3.	<p>विभाग द्वारा दिये गये रिप्लाय में यह नहीं लिखा गया कि कितने आई.टी.आई. होल्डर्स को एच.के.आर.एन.एल. के तहत जॉब दी गयी हैं? यह बताया जाए कि एच.के.आर.एन.एल. में कितने आई.टी.आई. होल्डर्स की रिक्रूटमेंट की गयी है?</p> <p>Number of ITI-Trained Candidates Provided Employment through HKRNL: Total number of fresh manpower (active and inactive) possessing ITI Certification: 3,043 Number of active fresh manpower with ITI certification (as on date): 1,951</p> <p>2. Year-wise Manpower Deployment through HKRNL: Year 2022: 308 Year 2023: 902 Year 2024: 1,501 Year 2025 (till date): 332</p>																
4.	<p>विभाग द्वारा जे.बी.एम. मारुति कम्पनी (पलवल) में कुछ बच्चों को ट्रेनिंग के लिए भेजा गया था और उनमें से कुछ बच्चों की प्लेसमेंट भी हुई है। कमेटी द्वारा यह डाटा मांगा गया था कि कितने बच्चों को ट्रेनिंग दिलवायी गयी थी और कितने बच्चों की प्लेसमेंट हुई है और संबंधित बच्चों ने कितने</p> <p>In this point, it is submitted that the work order was issued to JBM Palwal for skill training for 480 candidates.by the Mission. In view of this, the status of training is tabulated below:</p> <table border="1" data-bbox="517 1294 1315 1527"> <thead> <tr> <th>Sr. No.</th> <th>Organisation Name</th> <th>Target allocated for the FY 2024-25</th> <th>Trained candidates</th> <th>Certified candidates</th> <th>Placed Candidates</th> <th>Average Salary in Rs. (Per Month)</th> <th>Training Cost per candidate in Rs. (For Complete Training)</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>JBM Palwal</td> <td>480</td> <td>200</td> <td>112</td> <td>85</td> <td>14,000-15,000</td> <td>15,680 &amp; 19,600</td> </tr> </tbody> </table>	Sr. No.	Organisation Name	Target allocated for the FY 2024-25	Trained candidates	Certified candidates	Placed Candidates	Average Salary in Rs. (Per Month)	Training Cost per candidate in Rs. (For Complete Training)	1.	JBM Palwal	480	200	112	85	14,000-15,000	15,680 & 19,600
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<p>दिनों तक काम किया है? यह भी बताया जाए कि इन बच्चों में से संबंधित कम्पनीज ने कितने बच्चों को कितने दिनों तक काम पर रखा है? यह भी बताया जाए कि विभाग द्वारा ट्रेनिंग करवाने के लिए जे.बी.एम. मारुति कम्पनी (पलवल) को प्रत्येक बच्चे की ट्रेनिंग करवाने के नाम पर कितना पैसा दिया गया था? यह भी बताया जाए कि हमारे प्रदेश के बच्चों के लिए उपरोक्त ट्रेनिंग प्रोग्राम कितना कारगर रहा है और कितनी सफलता मिली है?</p>																															
<p>5. यह बताया जाए कि इसके लिए विभाग में किसकी रेस्पॉसिबिलिटी है कि कितने बच्चों को ट्रेनिंग दी गयी और उनमें से कितने बच्चों को लाभ मिला है?</p>	<p>The detail of this question is as under:-</p> <table border="1"> <thead> <tr> <th>Sr. No.</th> <th>Name of Orgzination</th> <th>Target allocate for F.Y. 2024-25</th> <th>Trained Candidate</th> <th>Certified Candidates</th> <th>Placed Candidates</th> <th>Avargae Salary (In Rs.) (Per Month)</th> <th>Training Cost per candidate (For complete training)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>JBM Palwal</td> <td>480</td> <td>200</td> <td>112</td> <td>85</td> <td rowspan="3">14,000-15,000</td> <td>15,680 &amp; 19,600</td> </tr> <tr> <td>2</td> <td>Hero Motocorp</td> <td>600</td> <td>35</td> <td>35</td> <td>35</td> <td>35400 (Non – Residential)</td> </tr> <tr> <td>3</td> <td>JIIM</td> <td>600</td> <td>37</td> <td>37</td> <td>34</td> <td>35,717.7 (Residential)</td> </tr> </tbody> </table>	Sr. No.	Name of Orgzination	Target allocate for F.Y. 2024-25	Trained Candidate	Certified Candidates	Placed Candidates	Avargae Salary (In Rs.) (Per Month)	Training Cost per candidate (For complete training)	1	JBM Palwal	480	200	112	85	14,000-15,000	15,680 & 19,600	2	Hero Motocorp	600	35	35	35	35400 (Non – Residential)	3	JIIM	600	37	37	34	35,717.7 (Residential)
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<p>कमेटी यह भी जानना चाहती है कि पिछले साल में टोटल बजट से एक्चुअल में कितने बच्चों की प्लेसमेंट हुई है और संबंधित ट्रेनिंग पर कितना खर्चा आया है? इसके पीछे कमेटी का कहना यही है कि ट्रेनिंग के माध्यम से युवाओं को रोजगार मिले और वह रोजगार मिल रहा है तो उसमें पर बच्चा कितना खर्चा आ रहा है? यह भी बताया जाए कि संबंधित बच्चों को एच.के.आर.एन.ए ल. के माध्यम से एवरेज कितनी सैलरी दी जा रही है?</p>	4	HKCL	11985	7000	7000	Already placed i.e. HKRNL Employees	5544 & 5040
	5	SDIT	6500	532	424	Already placed i.e. Employees of Gram Panchayat	15,330 (Non-residential) 24,790 (Residential)
6.	<p>यह भी बताया जाए कि आई.टी.आई. के माध्यम से ट्रेनिंग दी गयी है उनमें से एच.के.आर.एन.एल. के तहत कितने बच्चों को रोजगार मिला है तथा उनकी एवरेज</p>	<p>Year-wise Manpower Deployment through HKRNL:  Year 2022: 308  Year 2023: 902  Year 2024: 1,501  Year 2025 (till date): 332  Minimum Nigam Rates:-  Level-1:- Rs. 16,250  Level-2:- Rs.19,800  Level-3:- Rs. 20,450</p>					

<p>सैलरी का ब्यौरा दिया जाए? विभाग द्वारा एच.एस.डी.एम. से संबंधित डाटा तो दिया गया है लेकिन एच.के.आर.एन.ए ल. से संबंधित डाटा नहीं दिया गया है, इसलिए यह डाटा भी दिया जाए।</p>																									
<p>7. विभाग द्वारा प्वायंट नं. 3 पर ongoing programmes/Projects &amp; proposed launch of new projects and concepts by the department 2024-25 में हरियाणा स्किल डिवैल्पमेंट मिशन का डाटा दिया गया है जिसमें सीरियल नं. 1 पर Nal Jal Mitra Scheme (Scheme of Govt. of India) (Centrally Funded Scheme) में प्रोपोज्ड टारगेट 6500 दिखाया गया है? जब से यह स्कीम एक्टिव हुई है तब से सीरियल नं0 1 से लेकर सीरियल</p>	<p>The Public Health Engineering Department, Haryana (PHED) has provided the list of trainees who are currently working and have been enrolled for upskilling. These individuals are working under the Development and Panchayats Department of Haryana and have been selected under the upskilling initiative of the department.</p> <p><b>The details are as follows (FY-2024-25):</b></p> <table border="1" data-bbox="517 1055 1316 1742"> <thead> <tr> <th>Scheme</th> <th>Target Approved</th> <th>Target allocated (as per the eligibility), Organization</th> <th>Progress/target achieved</th> <th>Remarks (Placed)</th> </tr> </thead> <tbody> <tr> <td rowspan="3">Industry collaboration(including MKAKVK centers and RPL)</td> <td rowspan="3">13500</td> <td rowspan="3">approx. 3400, JBM (480, (total target 5000 in 4 years), JIIM (600 STT &amp; 600 RPL), Hero Motocorp (600), Om Logistics (240), Medieze Solar (160), BFDS (480), HARDICON (240).</td> <td>JBM: 200 trained, 85 placed</td> <td>85 placed &amp; For rest of the targets allocated, Centre inspection and batch creation are in process.</td> </tr> <tr> <td>Hero Motocorp.: 35 trained and placed</td> <td>35 placed &amp; For rest of the targets allocated, Centre inspection and batch creation are in process.</td> </tr> <tr> <td>JIIM: 37 trained and 34 placed</td> <td>34 placed &amp; For rest of the targets allocated, Centre inspection and batch creation are in process.</td> </tr> <tr> <td>Drone Didi</td> <td>5000</td> <td>5000, DRIISHYA</td> <td>Nil</td> <td>Nil</td> </tr> <tr> <td>Saksham Contractor</td> <td>10000</td> <td>10000,SVSU</td> <td>Nil</td> <td>Nil</td> </tr> </tbody> </table>	Scheme	Target Approved	Target allocated (as per the eligibility), Organization	Progress/target achieved	Remarks (Placed)	Industry collaboration(including MKAKVK centers and RPL)	13500	approx. 3400, JBM (480, (total target 5000 in 4 years), JIIM (600 STT & 600 RPL), Hero Motocorp (600), Om Logistics (240), Medieze Solar (160), BFDS (480), HARDICON (240).	JBM: 200 trained, 85 placed	85 placed & For rest of the targets allocated, Centre inspection and batch creation are in process.	Hero Motocorp.: 35 trained and placed	35 placed & For rest of the targets allocated, Centre inspection and batch creation are in process.	JIIM: 37 trained and 34 placed	34 placed & For rest of the targets allocated, Centre inspection and batch creation are in process.	Drone Didi	5000	5000, DRIISHYA	Nil	Nil	Saksham Contractor	10000	10000,SVSU	Nil	Nil
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Industry collaboration(including MKAKVK centers and RPL)	13500	approx. 3400, JBM (480, (total target 5000 in 4 years), JIIM (600 STT & 600 RPL), Hero Motocorp (600), Om Logistics (240), Medieze Solar (160), BFDS (480), HARDICON (240).	JBM: 200 trained, 85 placed	85 placed & For rest of the targets allocated, Centre inspection and batch creation are in process.																					
			Hero Motocorp.: 35 trained and placed	35 placed & For rest of the targets allocated, Centre inspection and batch creation are in process.																					
			JIIM: 37 trained and 34 placed	34 placed & For rest of the targets allocated, Centre inspection and batch creation are in process.																					
Drone Didi	5000	5000, DRIISHYA	Nil	Nil																					
Saksham Contractor	10000	10000,SVSU	Nil	Nil																					

<p>नं0 6 तक की स्कीम्ज में प्रोपोज्ड टारगेट के एगेंस्ट एक्चुअल में कितने बच्चों की जॉब लगी हैं? इनका ब्यौरा भी दिया जाए। हर साल लगभग 60,000 लोगों को ट्रेनिंग देने का प्रपोजल दे रहे हैं लेकिन एक्चुअल में कितने लोगों की प्लेसमेंट हुई है? इसमें कितने लोगों की ट्रेनिंग करवायी गयी है और उनमें से कितने लोगों की जॉब लगी है?</p>	<p>HKRN employee training - Soft Skill Course &amp; IT Course for HKRNL employees (For Data Entry Operators &amp; Clerks)</p>	15000	11985, HKCL	7000	Already placed i.e. HKRNL Employees																
	Saksham YUVA IT	10000	10000, HARTRON, HKCL and SVSU	Nil	Nil																
	Nal Jal Mitra	6500	6500, SDIT	Approx. 500 trained and certified	Already placed i.e. Employees of Gram Panchayat																
	Total	60000	46885	7352 (Trained)																	
<p>8. विभाग ने रिप्लाई में लिखा है कि वर्ष 2024-25 में 455.22 करोड़ रूपये इम्प्लॉयमेंट डायरेक्टोरेट पर खर्च कर दिये हैं तो यह किस चीज पर खर्च किये हैं? यह पैसा किस-किस संस्था को दिया गया है और कौन-कौन से काउंसलर आये थे? यह इम्प्लॉयमेंट</p>	<p>A total amount of Rs 455.22 crore was allocated by the Finance Department in the financial year 2024-25 for various programs / various projects being run by the Directorate of Employment, Department of Youth Empowerment and Entrepreneurship, Haryana. Out of this amount, Rs 400 crore was allocated for the main scheme of the Directorate of Employment, Educated Youth Allowance and Honorarium Scheme - 2016, which is known as Saksham Yuva Yojana and Unemployment Allowance Scheme, out of which an amount of Rs 318.51 crore was spent. A copy of the approved budget of which is attached and the details of which are as follows:</p> <table border="1"> <thead> <tr> <th>Sr. No</th> <th>Scheme</th> <th>Actual Budget 2024-25 (In lakhs)</th> <th>Expenditure on date 31/03/2025 (In lakhs)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>P-01-15-2230-02-001-99-98-R-V-Setting up of Inspection &amp; enquiry unit at Directorate-Establishment Expenses.</td> <td>556.90</td> <td>516.75</td> </tr> <tr> <td>2</td> <td>P-01-15-2230-02-004-99-51-R-V-State Employment Marketing Information and enforcement Unit at Directorate</td> <td>361.45</td> <td>305.94</td> </tr> <tr> <td>3</td> <td>P-01-15-2230-02-101-87-51-N-V-Private Placement Consultancy and Recruitment Services (PPC&amp;RSCs)</td> <td>20.00</td> <td>1.61</td> </tr> </tbody> </table>					Sr. No	Scheme	Actual Budget 2024-25 (In lakhs)	Expenditure on date 31/03/2025 (In lakhs)	1	P-01-15-2230-02-001-99-98-R-V-Setting up of Inspection & enquiry unit at Directorate-Establishment Expenses.	556.90	516.75	2	P-01-15-2230-02-004-99-51-R-V-State Employment Marketing Information and enforcement Unit at Directorate	361.45	305.94	3	P-01-15-2230-02-101-87-51-N-V-Private Placement Consultancy and Recruitment Services (PPC&RSCs)	20.00	1.61
Sr. No	Scheme	Actual Budget 2024-25 (In lakhs)	Expenditure on date 31/03/2025 (In lakhs)																		
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3	P-01-15-2230-02-101-87-51-N-V-Private Placement Consultancy and Recruitment Services (PPC&RSCs)	20.00	1.61																		

<p>डायरेक्टोरेट किस चीज के लिए बनाया गया है? क्या यह पैसा खर्च हुआ है या नहीं हुआ है? इन सभी बातों के बारे में रिप्लाइ में कहीं पर भी मैशन नहीं किया गया है। इनका बाइफ्रकेशन करके संबंधित सभी डिटेल्स दी जाएं।</p>	4	P-01-15-2230-02-101-92-51-R-V-Staff for Employment Exchange and Unemployment Allowance to educated youths.	43925.00	34817.96	
	5	P-01-15-2230-02-101-97-51-N-V-Computerisation of Employment Exchange Operations	200.00	175.31	
	6	P-01-15-2230-02-792-99-51-R-V Irrecoverable loans written off	1.00	0.00	
	7	P-01-15-2230-02-800-99-51-R-V-Other Expenditure Vocational Guidance and Carrier Centres at Employment Exchange	396.35	218.56	
	8	P-01-015-4059-01-051-68-51-N-V-Construction of Rozgar Bhawan	62.00	41.99	
	9	P-03-15-2230-02-101-85-51-N-V-National Career Service Project	00.01	00.00	
	<b>Grand Total</b>		<b>45522.71</b>	<b>36078.12</b>	
	<p><b>Directorate of Employment Haryana Youth Empowerment And Entrepreneurship, Department is working for the following activities:-</b></p> <p>The Directorate of Employment, Youth Empowerment and Entrepreneurship of Haryana has a network of 65 Employment Exchanges which assist job seekers in securing jobs and helps the Employers from public and private sectors to fulfill their manpower requirements. For this purpose, Directorate of Employment has created an online portal through which Registration of jobseekers and their submission against vacancies notified, providing vocational guidance to job seekers, collect employment data from establishments of the organized sector and placement of eligible applicants in private sector through job fairs and collection of manpower data from organized establishments are done. Apart from this, giving importance to the dignity of educated youth, Haryana Government launched Saksham Yuva Yojana on 01 November 2016 on Haryana Swarn Jyanti to engage them in profitable work. Under this scheme, eligible postgraduate unemployed are given Rs. 3500/-, eligible graduate unemployed are given Rs. 2000/- and eligible 10+2 pass unemployed are given Rs. 1200/- per month as unemployment allowance and Rs. 6000/- per month as honorarium in lieu of doing 100 hours of honorary work.</p>				
	9.	<p>प्लायंट नं० 5 Strategic/long term vision of the Department में एच.एस.डी.एम. में लिखा हुआ है कि the Mission is in process for opening of one centre in each district in the name of</p>	<p>In this regard, it is informed that the Mission has already opened Maharishi Kashyap Antyodaya Kaushal Vikas Kendra (MKAKVK Scheme) at Yamunanagar.</p> <p>In addition to the above, it is informed that an announcement was made by the Hon'ble Chief Minister Haryana regarding opening of one skill centre in each district in the financial year 2025-26 and in this regard it is submitted that the process of opening training centres in each district has been started and MKAKVK centres will also be run in these skill centres.</p>		

<p>Maharishi Kashyap Antyodaya Kaushal Vikas Kendra under Kaushal Vikas Yojana (MKAKVK). यह बताएं कि संबंधित केन्द्र कहां-कहां पर खोले जा चुके हैं और कितने खोलने की योजना है?</p>	
<p>10. Scholarship Scheme for the student sportspersons of the state में कौन- कौन से डिस्ट्रिक्ट्स से कितने बच्चे आते हैं और कितने खिलाड़ियों को स्कॉलरशिप दी गयी है? इसमें विभाग ने गोल्ड, सिल्वर और ब्रांज मैडल्ज का भी जिक्र किया है। विभाग ने इनके लिए क्या क्राइटेरिया बनाया हुआ है? इन सभी चीजों की पूरी डिटेल्ज दी जाएं। इसके अलावा यह भी लिखा हुआ है कि Female</p>	<p>This point is not related to this Department.</p>

<p>sportspersons shall be given the additional amount of Rs. 1,000/- per month. यह बताएं कि इस स्कीम के तहत कितने स्पोर्ट्सपर्सन को 1,000-1,000 रूपये दिये गये हैं?</p>	
<p>11. यह बताया जाए कि स्पोर्ट्स के कोचिज किस-किस डिस्ट्रिक्ट में कितने हैं? इनकी टोटल हरियाणा प्रदेश में कितनी वैकेंसीज खाली हैं, कितने सर्विंग कर रहे हैं और कौन-से स्पोर्ट्स के कोचिज हैं और उनको कितनी सैलरी दी जाती है ? इन सभी का डिस्ट्रिक्ट्स वाईज डाटा दिया जाए। इसके अलावा यह भी बताया जाए कि इनके रिक्त पदों को कब तक भरने की प्लानिंग है और उनको किस माध्यम से रिक्यूट किया जाता है? इसमें मैं</p>	<p>This point is not related to this Department.</p>

<p>ल्ज की कई कैटेगरीज हैं। इसमें सेलेक्शन प्रोसैस कितना ट्रांसपैरेंट है और कितने बच्चों को सही तरीके से मौका मिल रहा है? इनका कैटेगरी वाईज अलग-अलग टैबुलेटिड फार्म में डाटा दिया जाए। उपरोक्त सभी प्रश्नों का लेटैस्ट डाटा दिया जाए?</p>	
<p>12. विभाग के पास Contractor Saksham YUVA Scheme के तहत लोग ट्रेनिंग करने के लिए आते हैं और उसके बाद वे उम्मीद करते हैं कि उनको परफरेंस दिया जाए। चूंकि सरकार लोगों को स्टार्ट अप के लिए प्रमोट कर रही है लेकिन उनको परफरेंस नहीं दिया जाता है। एक ऐसी पॉलिसी बनायी जाए जिसके तहत संबंधित लोगों को 20-25</p>	<p>The suggestion has been noted and is referred to the Government for further action.</p>

<p>लाख रूपये तक का परफरैली काम मिल सके। सरकार जिनको ट्रेनिंग करने के बाद लाइसेंस प्रोवाइड करती है और उसके बाद वह किसी भी डिपार्टमेंट में कान्ट्रैक्टर बनकर जाता है तो उसको जरूर काम दिया जाए। अगर वह एक बार काम कर लेता है तो फिर प्रासीजरली उसकी कम्पनी की ऑटोमैटिक वर्थ बढ़ जाएगी। कमेटी चाहती है कि हमारे अर्थोराइज्ड ट्रेनिंग सेंटर से ट्रेनिंग करने के बाद संबंधित कान्ट्रैक्टर को कोई टेंडर लगता है तो उसमें प्राथमिकता दी जाए।</p>	
<p>13 "Haryana Provision of Sports Equipment Scheme 2023-24 के प्वायंट नं0 1 की eligibility में लिखा हुआ है कि</p>	<p>This point is not related to this Department</p>

<p>the Municipal Bodies of Gram Panchayats would be eligible for making applications under the scheme. If proper Filed of Play (FoP) for the requisite sport is available in their own/village. यह बताया जाए कि इस पॉलिसी के तहत कौन-से स्पोर्ट्स में म्यूनिसिपल कॉरपोरेशंस और ग्राम पंचायतों को इस साल क्या-क्या प्रोवाइड करवाया गया है? यह भी बताया जाए कि इस पॉलिसी के लिए कितना बजट रखा गया है? यह बजट किस फाइनेंशियल ईयर में म्यूनिसिपल कॉरपोरेशंस और ग्राम पंचायतों के भू प्रोवाइड करवाया गया है? विभाग द्वारा संबंधित सारा डाटा दिया जाए। यह बताया जाए</p>	
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<p>कि उपरोक्त पॉलिसी की म्युनिसिपल कॉरपोरेशंस और पंचायती राज विभाग को सी.सी. की गयी है या नहीं? इसके बारे में हर म्युनिसिपल कॉरपोरेशन/ग्राम पंचायत से डिटेल आनी चाहिए कि विभाग द्वारा संबंधित कॉपी भेजी गयी थी या नहीं? क्या इस नोटिफिकेशन की कॉपी डिलीवर की गयी थी? इसकी पूरी जानकारी दी जाए?</p>	
<p>14. विभाग के पास सक्षम युवा स्कीम के तहत 45,937 सक्षम एप्लीकेशंस आयी थी जिनको अनइम्प्लायमेंट अलाउंस दिया गया है। इसमें 399.19 करोड़ रूपये का मैजर खर्चा दिखाया गया है। यह लिस्ट दी जाए कि इस पॉलिसी के तहत असैम्बली</p>	<p>In State, there are a total of 61 field level Employment offices (at Division, District and Sub-Division level) and 3 University Employment Information and Guidance Bureaus, under The Directorate of Employment, Haryana. In Saksham Yuva Scheme, applicants apply online in these employment offices through Saksham portal. The approved eligible applicants are provided scheme benefits through these Employment offices. In the financial year 2024-25, a total of 45,222 new applications have been received on the Saksham portal under Saksham Yuva Scheme, out of which 37,786 applications have been approved after being found eligible.</p> <p>In current financial year 2025-26, a total amount of Rs 399.99 crore has been provided by the Finance Department, Haryana for Saksham Yuva Scheme and other unemployment allowance scheme under the unemployment allowance head of Directorate of Employment, Haryana.</p> <p>In Saksham Yuva scheme, unemployment allowance and honorarium are disbursed to the beneficiaries through the Saksham portal by the above said Employment offices. It depends on the jurisdiction of the concerned employment office rather than the Assembly constituency of the beneficiaries. While filling the application form of Saksham Yuva Yojana online on the Saksham portal, the name of</p>

वाईज कितना- कितना अनइम्प्लायमेंट अलाउंस दिया गया है?	his/her assembly is entered by the applicant himself/herself. Accordingly, following Assembly-wise data of disbursement of Unemployment Allowance and Honorarium to eligible applicants in financial year 2024-25 have been prepared on the basis of the name of Assembly filled by applicants not according to office-wise disbursement.			
	<b>Disbursed amount under Saksham Yuva Scheme during Financial Year 2024-2025</b>			
	Sr. No.	Assembly Name	Number of eligible beneficiaries	Disbursed Amount of Unemployment Allowance & Honorarium
	1	Adampur	2519	3,68,21,226
	2	Ambala Cantt	775	1,26,94,710
	3	Ambala City	959	1,43,86,267
	4	Assandh	5324	6,12,36,334
	5	Ateli	2464	3,73,68,150
	6	Badhkal	27	5,30,280
	7	Badhra	2020	2,54,17,020
	8	Badli	1016	1,35,25,900
	9	Badshahpur	78	11,66,250
	10	Bahadurgarh	1464	2,09,84,170
	11	Ballabgarh	122	18,93,060
	12	Baroda	2004	2,60,97,950
	13	Barwala	2622	3,91,03,610
	14	Bawal (SC)	347	57,21,605
	15	Bawani Khera (SC)	4163	5,11,76,850
	16	Beri	1641	2,34,42,430
	17	Bhiwani	6201	8,42,79,400
	18	Dabwali	1934	2,67,96,540
	19	Dadri	2077	2,91,78,180
	20	Ellenabad	3240	4,10,34,990
	21	Faridabad	67	9,38,550
	22	Faridabad NIT	49	7,64,100
	23	Fatehabad	5985	7,65,58,681
	24	Ferozepur Jhirka	652	84,43,020
	25	Ganaur	1660	2,39,61,870
	26	Garhi Sampla-Kiloi	3574	4,76,12,540
	27	Gharaunda	1663	2,31,86,470
	28	Gohana	1417	2,23,10,670
	29	Guhla (SC)	2611	3,92,34,125
30	Gurgaon	122	22,22,186	
31	Hansi	4747	5,85,31,750	

32	Hathin	528	73,10,040
33	Hisar	2584	4,14,10,438
34	Hodal (SC)	1045	1,36,62,732
35	Indri	2287	3,09,18,140
36	Israna (SC)	1748	2,84,41,580
37	Jagadhari	3456	4,22,53,600
38	Jhajjar (SC)	2215	3,11,17,091
39	Jind	3600	5,46,93,190
40	Julana	3381	4,67,69,050
41	Kaithal	8178	11,52,18,230
42	Kalanaur (SC)	2824	3,71,71,430
43	Kalanwali (SC)	1316	1,80,50,900
44	Kalayat	6877	9,13,43,720
45	Kalka	922	1,21,95,060
46	Kamal	3100	4,65,19,370
47	Kharkhoda (SC)	506	94,68,380
48	Kosli	707	1,07,92,040
49	Ladwa	2400	3,00,76,270
50	Loharu	4021	4,94,28,620
51	Mahendragarh	3157	4,76,61,570
52	Mehem	6234	8,37,64,570
53	Mullana (SC)	2249	3,02,01,260
54	Nalwa	1948	3,11,31,847
55	Nangal Chaudhry	2743	3,44,67,820
56	Nariangarh	2125	3,12,40,351
57	Narnaul	2059	3,00,38,350
58	Narnaund	5713	6,53,18,045
59	Narwana (SC)	10412	13,10,28,571
60	Nilokheri (SC)	2022	2,54,37,140
61	Nuh	705	92,09,710
62	Palwal	654	96,95,760
63	Panchkula	520	84,73,880
64	Panipat City	544	1,04,50,860
65	Panipat Rural	761	1,39,99,080
66	Pataudi (SC)	166	24,79,738
67	Pehowa	1681	2,21,40,700
68	Prithla	319	54,12,670
69	Pundri	5378	7,44,23,800
70	Punhana	622	78,84,742

		71	Radaur	2967	3,53,73,081
		72	Rai	289	49,65,200
		73	Rania	1935	2,71,03,390
		74	Ratia (SC)	2862	3,77,09,440
		75	Rewari	521	81,86,705
		76	Rohtak	4992	7,97,84,540
		77	Sadhaura (SC)	4388	4,88,08,020
		78	Safidon	4626	6,30,96,871
		79	Samalkha	1798	2,62,70,986
		80	Shahbad (SC)	2167	2,74,13,141
		81	Sirsa	2314	3,56,94,060
		82	Sohna	248	36,11,012
		83	Sonipat	941	1,87,34,570
		84	Thanesar	2183	3,24,56,310
		85	Tigaon	66	9,90,720
		86	Tohana	3385	4,44,30,159
		87	Tosham	4034	4,89,43,780
		88	Uchana Kalan	5787	6,93,40,454
		89	Uklana (SC)	4170	5,75,10,220
		90	Yamunanagar	4146	5,69,25,230
		<b>Total</b>		<b>2,19,070</b>	<b>2,97,52,67,118</b>
		* The beneficiaries include fresh applicants in FY 2024-2025 and from previous years.			
		* The report is based on the data derived from Saksham Portal.			
15.	यह बताया जाए कि सरकार द्वारा ई. एस. आई. भत्ता दिया जाता है तो उसकी जानकारी कौन-से डिपार्टमेंट से मंगवा सकते हैं?	This point is not related to this Department			

<b>Annexure-'A'</b>					
<b>Sr. No.</b>	<b>TP Name</b>	<b>Training Center Name</b>	<b>Training Center District</b>	<b>Training Center Type</b>	<b>Scheme Name</b>
1.	HARYANA KNOWLEDGE CORPORATION LIMITED	Ideal Institute	KAITHAL	Non-Residential	Special Project
2.	HARYANA KNOWLEDGE CORPORATION LIMITED	Kaithal Sanskrit Vidyapeeth	KAITHAL	Non-Residential	Special Project
3.	HARYANA KNOWLEDGE CORPORATION LIMITED	Asian Computer Education	PANIPAT	Non-Residential	Special Project
4.	HARYANA KNOWLEDGE CORPORATION LIMITED	Shining Star Academy and Library	JIND	Non-Residential	Special Project
5.	HARYANA KNOWLEDGE CORPORATION LIMITED	Mind Q Education Society	JIND	Non-Residential	Special Project
6.	HARYANA KNOWLEDGE CORPORATION LIMITED	Sunshine Education Society	SONIPAT	Non-Residential	Special Project
7.	HARYANA KNOWLEDGE CORPORATION LIMITED	Sharma Tally Academy	HISAR	Non-Residential	Special Project
8.	HARYANA KNOWLEDGE CORPORATION LIMITED	RCC Institute of Public Admin.	AMBALA	Non-Residential	Special Project
9.	HARYANA KNOWLEDGE CORPORATION LIMITED	Haryana Institute of Public Admin.	GURUGRAM	Non-Residential	Special Project
10.	HARYANA KNOWLEDGE CORPORATION LIMITED	ITECH	KARNAL	Non-Residential	Special Project
11.	HARYANA KNOWLEDGE CORPORATION LIMITED	Info Mind Computer Education	SIRSA	Non-Residential	Special Project
12.	HARYANA KNOWLEDGE CORPORATION LIMITED	Career Computer Academy	JHAJJAR	Non-Residential	Special Project
13.	HARYANA KNOWLEDGE CORPORATION LIMITED	Zadking HKCL Computer Center	KURUKSHETRA	Non-Residential	Special Project
14.	HARYANA KNOWLEDGE CORPORATION LIMITED	HKCL Computer Institute and Tally Academy	CHARKHI DADRI	Non-Residential	Special Project
15.	HARYANA KNOWLEDGE CORPORATION LIMITED	Gurukul Institute of Technica	KURUKSHETRA	Non-Residential	Special Project

16.	HARYANA KNOWLEDGE CORPORATION LIMITED	Shree Shyam Institute of Computer Science	BHIWANI	Non-Residential	Special Project
17.	HARYANA KNOWLEDGE CORPORATION LIMITED	Excel Education Society	REWARI	Non-Residential	Special Project
18.	HARYANA KNOWLEDGE CORPORATION LIMITED	Perfect Coaching Academy	KARNAL	Non-Residential	Special Project
19.	HARYANA KNOWLEDGE CORPORATION LIMITED	Brilliant Computer Center	HISAR	Non-Residential	Special Project
20.	HARYANA KNOWLEDGE CORPORATION LIMITED	Achievement Academy	FARIDABAD	Non-Residential	Special Project
21.	HARYANA KNOWLEDGE CORPORATION LIMITED	BHD Institute	MAHENDERGARH	Non-Residential	Special Project
22.	HARYANA KNOWLEDGE CORPORATION LIMITED	Success Point Computer Education	KURUKSHETRA	Non-Residential	Special Project
23.	HARYANA KNOWLEDGE CORPORATION LIMITED	BIT Education Society	NUH	Non-Residential	Special Project
24.	HARYANA KNOWLEDGE CORPORATION LIMITED	Techsters Web Pvt. Ltd.	PANCHKULA	Non-Residential	Special Project
25.	HARYANA KNOWLEDGE CORPORATION LIMITED	Ambition Academy	PANIPAT	Non-Residential	Special Project
26.	HARYANA KNOWLEDGE CORPORATION LIMITED	Shri Krishna Institute	BHIWANI	Non-Residential	Special Project
27.	HARYANA KNOWLEDGE CORPORATION LIMITED	GICE Computer Education	MAHENDERGARH	Non-Residential	Special Project
28.	HARYANA KNOWLEDGE CORPORATION LIMITED	Sunshine Campus	ROHATAK	Non-Residential	Special Project
29.	HARYANA KNOWLEDGE CORPORATION LIMITED	Shree Ram Education Society	PANCHKULA	Non-Residential	Special Project
30.	HARYANA KNOWLEDGE CORPORATION LIMITED	State Computer System	ROHTAK	Non-Residential	Special Project
31.	HARYANA KNOWLEDGE CORPORATION LIMITED	Achariya Education Institute	SIRSA	Non-Residential	Special Project
32.	HARYANA KNOWLEDGE CORPORATION LIMITED	New Edge Soft Solutions	PALWAL	Non-Residential	Special Project

33.	HARYANA KNOWLEDGE CORPORATION LIMITED	New Edge Soft Solutions	GURUGRAM	Non-Residential	Special Project
34.	HARYANA KNOWLEDGE CORPORATION LIMITED	Webtech Skill Academy	REWARI	Non-Residential	Special Project
35.	HARYANA KNOWLEDGE CORPORATION LIMITED	Royale Institute of Skill Development	FATEHABAD	Non-Residential	Special Project
36.	HARYANA KNOWLEDGE CORPORATION LIMITED	IT Gurukul	HISAR	Non-Residential	Special Project
37.	HARYANA KNOWLEDGE CORPORATION LIMITED	Zplus Education Society	JHAJJAR	Non-Residential	Special Project
38.	HARYANA KNOWLEDGE CORPORATION LIMITED	Aakash Career Consultant Private Limited	YAMUNA NAGAR	Non-Residential	Special Project
39.	HARYANA KNOWLEDGE CORPORATION LIMITED	HKCL Computer Centre Bhattu Mandi	FATEHABAD	Non-Residential	Special Project
40.	HARYANA KNOWLEDGE CORPORATION LIMITED	Gramin Shiksha Private Limited	HISAR	Non-Residential	Special Project
41.	HARYANA KNOWLEDGE CORPORATION LIMITED	Mahadev Institute of Technology	AMBALA	Non-Residential	Special Project
42.	JAPAN INDIA INSTITUTE OF MANUFACTURING	JIM Uncha Majra	GURUGRAM	Residential	Industry Linkage Scheme
43.	BAHADURGAR FOOTWEAR DEVELOPMENT SERVICES P.LTD	Footwear Development Institute	JHAJJAR	Non-Residential	Special Project
44.	HERO MOTORCORP LTD.	Gurukul, HeroCorp, Limited	REWARI	Non-Residential	Industry Linkage Scheme
45.	JBM ELECTRIC VEHICLES PRIVATE LIMITED	Gurukul	PALWAL	Non-Residential	Industry Linkage Scheme
46.	MEDIEZ SOLAR ENERGY PVT LTD	D R Memorial Pvt ITI	SIRSA	Non-Residential	Special Project
47.	MEDIEZ SOLAR ENERGY PVT LTD	Mediez Solar Enery Pvt Ltd	SIRSA	Non-Residential	Special Project

48.	AITMC VENTURS LTD.	AVPL Drone Training Center Sonipat	SONIPAT	Non-Residential	Industry Linkage Scheme
49.	AITMC VENTURS LTD.	AVPL Drone Training Center Sirsa	SIRSA	Non-Residential	Industry Linkage Scheme
50.	AITMC VENTURS LTD.	AVPL Drone Training Center Gurugram	GURUGRAM	Non-Residential	Industry Linkage Scheme

## **(ii) Youth Empowerment and Entrepreneurship Department**

The Subject Committee on Welfare of Youth and Youth Affairs, Haryana Vidhan Sabha, examined the functioning of the Skill Development, Youth Empowerment and Youth Entrepreneurship Department with a view to assessing the effectiveness of policies, programmes and institutional mechanisms aimed at enhancing employability, self-reliance and economic empowerment of youth in the State.

The examination was undertaken in the context of the growing importance of skill development and entrepreneurship as key drivers for addressing unemployment and harnessing the demographic potential of Haryana.

### **Scope and Focus of Examination**

The Committee examined the Department with reference to:

- Skill development and vocational training programmes,
- Youth empowerment initiatives,
- Promotion of youth entrepreneurship and self-employment,
- Institutional framework and implementation mechanisms,
- Employment linkage and post-training support systems.

The Committee reviewed the Department's efforts to equip youth with market-relevant skills and to facilitate their transition into employment, self-employment or entrepreneurial ventures.

### **Issues Discussed and General Observations by the Committee**

During the examination, the Committee held detailed deliberations on the design and implementation of skill development programmes. The discussions focused on identification of skill gaps, relevance of training modules, quality of instruction and effectiveness of certification systems.

The Committee examined the outreach of skill development initiatives, particularly among rural youth, women and economically weaker sections. The need for equitable access to training opportunities across regions was emphasized.

Considerable discussion was held on the linkage between skill training and employment outcomes. The Committee examined placement mechanisms, industry partnerships and post-training handholding support. It was observed that while training programmes are being conducted, the conversion of training into sustainable employment and income generation requires further strengthening.

With regard to youth entrepreneurship, the Committee discussed initiatives aimed at fostering innovation, start-ups and self-employment. The importance of mentoring, incubation support and access to credit was highlighted. The Committee observed that entrepreneurship promotion requires sustained support beyond initial training.

The Committee also examined institutional coordination, monitoring mechanisms and data management systems adopted by the Department. Challenges related to implementation, mobilisation of youth, quality assurance and follow-up were discussed in detail.

*“The Committee observed that youth empowerment & Youth Entrepreneurship and skill developments are central to socio-economic progress and employment generation. While the Department has undertaken multiple initiatives, the overall impact depends on outcome-oriented implementation, quality control and strong linkage with industry and market demand.*

*The Committee further observed that skill development, youth empowerment and entrepreneurship departments must be viewed as inter-linked processes requiring integrated planning and coordinated execution.”*

#### **Recommendations by the Committee**

Based on the examination and deliberations, the Committee makes the following recommendations:

1. **Market-Oriented Skill Training:**-The Department should ensure that skill development programmes are closely aligned with current and emerging market requirements, with regular updating of curricula in consultation with industry stakeholders.
2. **Strengthening Employment Linkages:**-Placement mechanisms should be strengthened through enhanced industry partnerships, job fairs and structured placement cells to improve employment outcomes for trained youth.
3. **Post-Training Handholding:**-Adequate post-training support, including counselling, career guidance and follow-up mechanisms, should be provided to ensure sustained employment or self-employment.
4. **Promotion of Youth Entrepreneurship:**-The Department should strengthen mentoring, incubation and handholding support for young entrepreneurs and facilitate easier access to credit and financial assistance.
5. **Quality Assurance and Monitoring:**-Robust monitoring and evaluation systems should be put in place to assess training quality, placement rates and long-term impact on youth livelihoods.
6. **Inclusive Outreach:**-Special efforts should be made to enhance outreach of skill development and empowerment programmes among rural youth, women and disadvantaged sections.
7. **Inter-Departmental Coordination:**-Coordination with other relevant departments and institutions should be strengthened to ensure convergence of schemes and optimal utilization of resources.

The Committee is of the view that the Youth Empowerment & Youth Entrepreneurship and Skill Development, Department has a crucial role in enabling youth to become skilled, employable and economically self-reliant. The observations and recommendations contained in this Chapter are intended to strengthen programme effectiveness and enhance outcomes for youth across the State.

**(iii) Haryana State Narcotics Control Bureau**  
**Questionnaire and Replies on Narcotics Control & Enforcement**

Particulars	Questionnaires	Replies
<b>A. General Information</b>	1. What is the current status of narcotics-related cases registered in the state during the last three years?	<p>During the period from 01.01.2022 to 31.08.2025, a total of 13,420 narcotics-related cases have been registered across the state. The current status of these cases is as follows:</p> <ul style="list-style-type: none"> <li>• Convicted by the Hon'ble Court: 384 cases</li> <li>• Acquitted by the Hon'ble Court: 71 cases</li> <li>• Proceedings dropped due to death of the accused: 42 cases</li> <li>• Under Investigation (UI Cases): 1,081 cases</li> <li>• Under Trial: 11,668 cases</li> <li>• Untraced: 154 cases</li> <li>• Cancelled: 15 cases</li> <li>• Proclaimed Offenders (PO): 5 cases</li> </ul>
	2. What are the main types of narcotic drugs and psychotropic substances seized in the state in recent years?	The main types of narcotic drugs and psychotropic substances seized in the state in recent years are Heroin, Charas, Ganja, Opium, Poppy Straw, Opium Plants, Cocaine, LSD, Methadone, MD/MDA/MDMA, Methamphetamine, Amphetamine, and Pharmaceutical Drugs (tablets, capsules, injections, bottles).
	3. What are the identified high-risk districts/areas for drug trafficking in the state?	<p>The identified high-risk districts for drug trafficking in the state, based on NDPS cases registered, are</p> <ul style="list-style-type: none"> <li>• Sirsa,</li> <li>• Faridabad,</li> <li>• Gurugram,</li> <li>• Fatehabad,</li> <li>• Police District Dabwali.</li> </ul>
<b>B. Law Enforcement &amp; Operations</b>	4. How many raids and seizure operations were conducted in the last financial Year?	A total of 4,865 raids and 1,974 seizure operations were conducted in the last financial year i.e. 01.04.2024 to 31.03.2025 in the state.

	5. How many individuals were arrested under the NDPS Act during the last three years?	A total of 23,354 individuals were arrested under the NDPS Act from 01 January 2022 to 31 August 2025.
	6. What coordination mechanisms exist between NCB, State Police, and other enforcement agencies	According to the notification number 5/19/2018-2H (C) Volume 2 dated 18.09.2023 from the Home Department of Haryana state, a state-level coordinating committee and a district-level coordinating committee have been formed for various departments. The state-level coordinating committee meets quarterly while the district-level coordinating committee meets monthly. This is to strengthen the institutional mechanism to prevent the illegal production of narcotic drugs and psychotropic substances, their leakage from illegal sources, and trafficking of such substances from state to state, to conduct in-depth campaigns against the harmful effects of these substances, and to improve coordination among various stakeholders in policy matters, as well as to enhance the mechanism for a drug-free Haryana.
	7. How is technology (CCTV, drones, surveillance tools) being used in anti-narcotics operations?	Technology is being used in anti-narcotics operations through call interception, IPDR and CDR analysis, NATGRID, NIDAAN, Eagle Software, Hawk Software and deployment of Narco dogs for surveillance and tracking under NDPS-related cases.
	8. What is the conviction rate in narcotics-related cases in the past three Years?	<p>The conviction rates in narcotics-related cases over the past three years are as follows:</p> <ul style="list-style-type: none"> <li>• 2022: 43.48%</li> <li>• 2023: 48.23%</li> <li>• 2024: 53.20%</li> </ul> <p>Additionally, for the year 2025 (up to 31.08.2025), the conviction rate is 53.1%</p>
<b>C. Smuggling Routes &amp; Sources</b>	9. What is the major smuggling routes identified within or through the state?	<p>The major smuggling routes in Haryana are identified along its borders with neighbouring states. These routes are used for trafficking various types of narcotics and pharmaceutical substances:-</p> <p>Delhi Border: Entry point for Heroin, pharmaceutical drugs, synthetic drugs MD/MDA/MDMA, LSD, Cocaine particularly through urban and semi-urban border areas in Gurugram, Faridabad, Sonipat and Palwal.</p>

	<p>Punjab Border: A route for Opium, Heroin, and Pharmaceutical Drugs; districts such as Sirsa, Fatehabad, Ambala and Kurukshetra are significantly affected.</p> <p>U.P. Border: Trafficking of Opium, Charas, Ganja, Heroin and Pharmaceutical Drugs occurs into central Haryana via Karnal, Panipat, Ambala and Yamunanagar.</p> <p>Himachal Border: A route for Charas and Ganja, Pharmaceutical Drugs entering through Panchkula and Yamunanagar.</p> <p>Rajasthan Border: Routes for Opium, Poppy Straw, Ganja, and Tablets/Capsules pass through Sirsa, Fatehabad, and Hisar.</p>
<p>10. Is there any evidence of cross-border or inter-state drug trafficking networks operating in the region?</p>	<p>Yes, there is an evidence of inter-state drug trafficking networks operating in the region. The drug-wise trafficking routes, based on the analysis of NDPS cases from previous years, are as follows:</p> <ul style="list-style-type: none"> <li>• Heroin: Trafficked through Punjab, Delhi, Uttar Pradesh, and West Bengal.</li> <li>• Ganja: Major routes include Jharkhand, Bihar, Odisha, Chhattisgarh, and Andhra Pradesh.</li> <li>• Charas: Smuggled via Himachal Pradesh, Uttarakhand, Uttar Pradesh, Bihar, and Jammu &amp; Kashmir.</li> <li>• Opium: Trafficking reported in Jharkhand, Madhya Pradesh, Rajasthan, Uttar Pradesh, Uttarakhand, and Manipur.</li> <li>• Poppy Straw: Moved across Rajasthan, Madhya Pradesh, Jharkhand, and Bihar.</li> <li>• Pharmaceutical Drugs: Routes include Himachal Pradesh, Uttarakhand, Uttar Pradesh, Delhi, and Punjab.</li> <li>• Synthetic Drugs &amp; Cocaine: Found trafficked through Delhi, Uttar Pradesh, and West Bengal.</li> </ul>
<p>11. What measures are in place to monitor and control drug smuggling at state borders?</p>	<p>Haryana monitors and controls drug smuggling by strengthening border checkpoints through inter-state coordination, deploying narco dogs, and gathering intelligence inputs along its borders with Delhi, Punjab, Uttar Pradesh, Rajasthan, and Himachal Pradesh.</p>

<b>D. Awareness &amp; Prevention</b>	12. What public awareness campaigns have been conducted to prevent drug abuse?	The following public awareness campaigns have been conducted to prevent drug abuse: <ul style="list-style-type: none"> <li>• Sports for Youth Program</li> <li>• Chakravayuh Educational Escape Room</li> <li>• Ram Gurukul Gaman Anti-Drug Musical</li> <li>• Namak Lota Abhiyan (Hriday Parivartan Abhiyan)</li> <li>• Nasha Mukta Jeevan Bucket Challenge Campaign</li> <li>• Cyclothon</li> <li>• Drug-Free Panchayat/Ward Campaign</li> <li>• E-Pledge Against Drug Abuse</li> </ul>
	13. Are there any school or college-level programmes to educate youth about the dangers of drugs?	Yes, the following school and college-level programmes have been conducted to educate youth about the dangers of drugs: <ul style="list-style-type: none"> <li>• Sports for Youth Program</li> <li>• Chakravayuh Educational Escape Room</li> <li>• Ram Gurukul Gaman Anti-Drug Musical</li> <li>• Nasha Mukta Jeevan Bucket Challenge Campaign</li> <li>• Cyclothon.</li> </ul>
	14. How does the department coordinate with NGOs or community organisations for anti-drug awareness?	In Haryana, the department coordinates with NGOs and community organizations by jointly conducting awareness campaigns under initiatives like NashaMukt Bharat Abhiyan. Activities include workshops, rallies, street plays, and seminars in schools, colleges, and communities.
<b>E. Rehabilitation &amp; De-addiction</b>	15. How many government-run and private de-addiction centres are currently functional in the state?	As per the report received from the SEWA Department, Haryana, dated 30.07.2025, there are 20 government-run and 73 private de-addiction centres functional in the state.
	16. What rehabilitation programmes are available for drug abuse victims post-treatment?	Haryana Police has constituted 41 Anti-Drug Awareness Teams conducting door-to-door surveys. They identified 19,079 drug addicts, provided counseling and OPD treatment to 13,492, referred 432 to de-addiction/rehabilitation centers (IPD), and 341 have successfully recovered.
	17. What is the process for referral of arrested addicts to rehabilitation facilities?	Under Section 64A of the NDPS Act, 1985, a person arrested for drug consumption or minor offences involving small quantities may be granted immunity from prosecution, provided they voluntarily seek de-addiction treatment.

		After arrest, the individual is medically examined to confirm drug dependence. If confirmed, and upon the addict's willingness, the court (usually a Magistrate) may refer them to a government-recognized de-addiction or rehabilitation centre. On successful completion of treatment, a certificate is submitted to the court, which may then drop the charges.
<b>F. Challenges &amp; Suggestions</b>	18. What are the biggest challenges faced by the department in controlling narcotics?	<ul style="list-style-type: none"> <li>• Drug trafficking through border states like Punjab, Rajasthan, Delhi, Himachal Pradesh, and Uttar Pradesh poses a major challenge and high transit activity.</li> <li>• Drug traffickers exploit crypto currency, the dark web, and courier services, making detection and enforcement more difficult.</li> <li>• New drug formulations like Pregabalin and Tapentadol, which are not yet covered under the NDPS Act, 1985. This limits the department's ability to regulate and control their misuse effectively.</li> </ul>
	19. What additional resources, manpower, or technology are needed to strengthen anti-narcotics measures?	<p>To strengthen anti-narcotics measures in Haryana, the following are needed:</p> <ul style="list-style-type: none"> <li>• Hiring of IT and legal experts to support investigation and prosecution.</li> <li>• Strengthening the manpower of the Bureau for anti-narcotics operations.</li> <li>• Establishment of additional Fast Track Courts in every district for speedy trial of drug-related cases.</li> </ul>
	20. Any policy changes or amendments to existing laws suggested by the department to curb drug abuse and trafficking?	The department suggests including certain drug formulations like Pregabalin and Tapentadol under the NDPS Act, 1985 to curb their misuse.

## **Haryana State Narcotics Control Bureau**

The Subject Committee on Welfare of Youth and Youth Affairs examined the issue of drug abuse among youth and the measures taken to control narcotics trafficking in Haryana, on the basis of written replies furnished by the Haryana State Narcotics Control Bureau (SNCB) and the oral examination of senior officers of the Home Department.

The Committee noted that drug abuse has emerged as a serious social and public health challenge, particularly affecting the youth population. As per the information furnished by the Department, a large number of cases related to narcotic drugs and psychotropic substances have been registered during the last three years, resulting in over 13,000 arrests. A significant number of these cases relate to commercial quantity, wherein strict provisions of the NDPS Act apply.

The Department informed that Haryana Police and SNCB are actively engaged in:

*-Inter-State operations,*

*-Border surveillance,*

*-Use of sniffer dogs,*

*-Raids on supply networks,*

*-Monitoring of transport hubs such as highways, bus stands and railway stations.*

During the oral examination, it was emphasized that drug trafficking is largely inter-State in nature, with supply routes passing through border districts. The Committee also discussed the growing misuse of pharmaceutical drugs and synthetic substances, which are difficult to detect and pose serious health risks.

The Committee further noted that, besides enforcement, awareness, prevention, parental involvement, schools, sports and community participation play a crucial role in protecting youth from falling into addiction.

### **Observations by the Committee**

The Committee makes the following observations:

1. Drug abuse among youth has reached an alarming level and requires urgent, sustained and multi-dimensional intervention.
2. The enforcement agencies are making serious efforts; however, inter-State drug supply chains and border vulnerabilities continue to pose challenges.
3. Availability of drugs near schools, colleges, universities and rural areas is a matter of grave concern.
4. Misuse of pharmaceutical and synthetic drugs is increasing and requires stricter regulation and monitoring.
5. While arrests and seizures have increased, fear of law among local drug suppliers appears insufficient, especially in rural areas.
6. Parental supervision, school education and social awareness are critical gaps in the fight against drug addiction.
7. Post-treatment rehabilitation, counselling and skill-linked reintegration of addicts are not adequately structured.

8. The Committee noted the need for greater coordination between Police, Panchayats, Schools, Universities and Civil Society.
9. Technological tools such as CCTV surveillance, data analytics and intelligence-based policing need further strengthening.
10. Drug abuse is not only a law-and-order issue but also a social, psychological and public health issue, especially for youth.

#### **Recommendations by the Committee**

The Committee makes the following recommendations for consideration and implementation by the Government:

1. **Strengthening Border and Inter-State Surveillance**:-Special emphasis should be laid on strengthening inter-State borders through regular joint operations, random checking drives and enhanced patrolling. Supply the lists to Committee that: -
  - (a) what steps were initiated during the financial years 2025-2026.
  - (b) How many cases were registered during the period of last two years.
2. **Strict Action Against Drug Suppliers**:-Stringent and time-bound action should be taken against drug suppliers, including repeat offenders, to create a strong deterrent effect.
3. **Control of Pharmaceutical Drug Misuse**:-Certain pharmaceutical drugs being misused should be brought under stricter control of the NDPS framework, and chemists should be monitored rigorously.
4. **Special Drives Near Educational Institutions**:-Focused enforcement and awareness drives should be conducted in and around schools, colleges and universities, especially in high-risk districts.
5. **Community and Panchayat Involvement**:-Panchayats, local bodies and village-level institutions should be actively involved in identifying and discouraging drug supply and abuse.
6. **Awareness and Preventive Campaigns**:-Large-scale awareness programmes involving parents, teachers, youth clubs and sports activities should be launched to prevent first-time drug use.
7. **Promotion of Sports and Healthy Activities**:-Youth should be encouraged towards sports, fitness and constructive activities through incentives, challenges and community-level initiatives.
8. **Expansion of De-addiction and Rehabilitation Facilities**:-De-addiction centres should be increased in number, properly monitored, and linked with counselling, skill development and employment support. How much budget has been incurred in the financial years 2025-2026.
9. **Use of Technology and CCTV Surveillance**:-CCTV cameras should be expanded at strategic locations, highways, transport hubs and vulnerable areas, including through CSR support.
10. **Integrated Policy Approach**:-A coordinated strategy involving Home, Health, Education, Youth Affairs, Social Justice and Skill Development Departments should be evolved to address the problem holistically.

**(iv) Prisons Department, Haryana****Questionnaire and Replies on Prison Department- Haryana**

<b>Subject</b>	<b>Questionnaires</b>	<b>Replies</b>
(a) General Information (Youth-Centric)	<p>1. How many youth inmates (age group 18-35 years) are currently lodged in Haryana jails? Please provide jail-wise details.</p> <p>2. What percentage of the total inmates do youth constitute in Haryana Jails?</p>	<p>1. (age group of 18-35Years) Total inmates-17340</p> <p>2. 62.77 % (Jail-wise information enclosed as Annexure 'A')</p>
(b) Health & De-addiction	<p>3. What arrangements exists for regular health check-ups of youth inmates?</p> <p>4. How many youth inmates are currently undergoing treatment for drug/alcohol addiction?</p> <p>5. Are there dedicated de-addiction centres in Haryana jails? If yes, please provide details (location, facilities, staff).</p> <p>6. What arrangements exist for counselling and psychological support for young inmates?</p> <p>7. What protocols are followed for prevention, testing treatment of communicable diseases (HIV, TB, and Hepatitis) among youth inmates?</p>	<p>3. Daily OPD+ Emergency 24X7 are Conducting by the Jail Medical officers as regular basis in all the Jails of Haryana State.</p> <p>4. Nil.</p> <p>5. Yes, Central Jail, Ambala, Hisar-2, District Jail, Yamunanagar, Kurukshetra, Karnal, Panipat, Sonipat, Gurugram, Faridabad, Jhajjar, Kaithal, Bhiwani, Sirsa, Jind and Narnaul. Staff -(14 Project Coordinator, 27 Counsellors, 13 Peer Educator, 14 Staff Nurse and 14 Accountant-cum-clerk) (Details staff information enclosed as Annexure 'B &amp; C')</p> <p>6. Counsellors and psychologist visit jails from time to time from local Civil Hospitals.</p> <p>7. Prevention: Bio-medical waste management Isolation wards, if patient needs isolation. Testing weekly screening for HIV, HCV &amp; HbsAg patients as well as of communicable diseases. Treatment: Treatment is being done after patient comes positive in screening after consultation with specialist doctors.</p>

(c) Food & Nutrition	<p>8. What is the standard daily food menu provided to inmates? Please provide details.</p> <p>9. Are there provisions for special diet for young inmates, sick inmates and women?</p> <p>10. How is the nutritional value of food ensured for youth inmates?</p> <p>11. How often is food quality inspected and which authority/agency is responsible?</p> <p>12. How many food-related complaints were received in the last three years and how were they resolved?</p>	<p>8. The scale of diet as prescribed by the State Government vide Government Memo No. 31/27/98-4JJ(II) dated 29.09.1999 and vide Head Officer letter No. 841/60 dated 08.01.2025 (encloses as Annexure 'D' and 'E')</p> <p>9. Yes, as per Haryana Prisons Rule, 2022 rule 443 special diet are being provided to young inmates, women and sick inmates as per the recommendation of the Jail Medical Officer. (Copy enclose as Annexure 'F')</p> <p>10. As per Government Memo No. Memo No. 31/27/98-4JJ(II) dated 29.09.1999 (already copy enclosed as Annexure 'D')</p> <p>11. Yes, as per Rule 450 of the Haryana Prison Rules, 2022 Superintendent Jails, Medical Officer, Dy. Superintendent Jails and on by the District &amp; Session Judge (during monthly visit). (copy enclosed as Annexure 'F-1')</p> <p>12. Nil</p>
(d) Education & Skill Development	<p>13. How many young inmates are currently enrolled in formal education programmes (10<sup>th</sup>, 12<sup>th</sup>, Graduation etc.) inside jails?</p> <p>14. Is there any facility for distance learning or open university courses for youth inmates?</p> <p>15. How many jails are conducting vocational training programmes (computer, tailoring, carpentry, electrical, agriculture-based training)?</p>	<p>13. 10<sup>th</sup> =701 12<sup>th</sup> = 398 Graduation= 563 (Details enclosed as Annexure 'G')</p> <p>14. Yes, in 16 Jails through IGNOU and NIOS Centres are working. (Details enclosed as Annexure 'H')</p> <p>15. Yes, 18 jails in Haryana State (except District Jail, Rewar and Palwal). (i) Recently in 18 jails short terms skill development courses were conduct through ITIs in which total 633 inmates were enrolled. Details enclosed as Annexure 'I'.</p>

	16. How many youth inmates have successfully completed such training programmes in the last five years?	(ii) In five jail total 12 treads i.e. Central Jail, Ambala, District Jails, Karnal, Panipat, Faridabad and Gurugram have been started and total 255 inmates have been enrolled. Regular classes running since 10.09.2025. Details enclosed as Annexure 'J' 16. About 3540 inmates in last five years.		
(e)	17. What specific arrangements exist for the rehabilitation and employment of youth inmates after release? 18. Are there tie-ups with NGOs, private sector or CSR initiatives to provide job placements or support for released youth? 19. Are there any loan or subsidy schemes available to help rehabilitate youth start self-employment? 20. How many youth inmates received employment or self-employment support after release in the last five years? Please provide year-wise data.	17. Recently a MOU between Prisons Department and HKRNL has been done. (Copy enclosed as Annexure 'K') 18. Yes, as above. 19. No 20. No information		
(f) Budget & Financial Provisions	21. How much annual budget was allocated to the Jail Department during the last five years and how much of it was utilized?	21. FY	Budget Allotted (Rs. in Lakhs )	Budget Utilized (Rs. in Lakhs )
		2020-21	34,826.13	31,600.61
		2021-22	39,231.02	35,040.76
		2022-23	42,173.56	42,173.56
		2023-24	46,887.84	44,946.74
		2024-25	65,819.62	61,948.54
		Detail enclosed as Annexure 'L' to 'P'.		
	22. Is there a separate budget provision for youth welfare/young inmates? If yes,	22. No, There is no specific budget.		

	<p><i>What is the annual amount?</i> For which activities (education, skill development, health, food, rehabilitation) is it being used?</p> <p><i>How many inmates benefitted from it in the last five years?</i></p> <p>23. What percentage of the annual budget is utilized on health, food, education, sports, cultural and rehabilitation activities for youth inmates?</p> <p>24. What are the future budgetary projections for the next five years for youth-centric programmes in Haryana jails?</p>	<p>No</p> <p>NA</p> <p>No separate budget available for youth inmates.</p> <p>24. NA</p>
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### **Prisons Department**

The Subject Committee on Welfare of Youth and Youth Affairs examined the functioning of the Prison Department, Haryana, with specific focus on youth inmates (18–35 years), their health, education, skill development, rehabilitation and budgetary support.

As per information provided by the Department, a total of 17,340 youth inmates are lodged in Haryana jails, constituting about 62.77% of the total prison population. Regular health services including daily OPD and 24×7 emergency facilities are being provided through jail medical officers.

Dedicated de-addiction facilities are available in several jails, supported by counsellors, peer educators, nurses and support staff. Psychological counselling services are provided periodically through visits of counsellors and psychologists from Civil Hospitals.

Testing for communicable diseases such as HIV, TB and Hepatitis is carried out regularly, particularly at the time of entry into jails, and treatment protocols are followed as prescribed.

With regard to food and nutrition, inmates are provided diet as per Government-prescribed scales under the Haryana Prisons Rules, 2022. Special diets are provided to sick inmates, women and youth inmates, as recommended by medical officers.

In the field of education and skill development, youth inmates are enrolled in 10th, 12th and Graduation courses, and distance education facilities are available through IGNOU and NIOS. Vocational training programmes are being conducted in most jails, and a significant number of youth inmates have completed such training during the last five years.

However, the Committee noted that rehabilitation and employment support after release is still at a nascent stage. Tie-ups with NGOs and the private sector are under consideration, but concrete outcomes are limited. No specific data regarding post-release employment of youth inmates was made available. From a financial perspective, the Prison Department has received increasing annual budget allocations over the last five years, but there is no separate or dedicated budget for youth welfare or youth-specific programmes.

#### **OBSERVATIONS BY THE COMMITTEE**

Based on the questionnaire replies and oral examination of the Prison Department, the Committee makes the following observations:

1. Youth inmates form a very large proportion of the total prison population, requiring focused and youth-specific interventions.
2. Basic health services and disease-testing protocols are in place, which is a positive step.
3. De-addiction and counselling facilities exist, but comprehensive data and monitoring mechanisms regarding treatment outcomes are lacking.
4. Educational and vocational programmes are being run, but coverage and post-training linkage with employment remains weak.
5. There is no structured rehabilitation or after-care framework for youth inmates after release.
6. Absence of a separate youth welfare budget limits targeted planning and effective implementation of youth-centric schemes.
7. Data relating to employment, self-employment and long-term reintegration of released youth inmates is either unavailable or insufficient.

## RECOMMENDATIONS BY THE COMMITTEE

In view of the above, the Committee makes the following recommendations:

1. **Youth-Centric Policy Approach**:-The Prison Department should adopt a focused youth-centric approach, considering that youth inmates constitute the majority of the prison population.
2. **Dedicated Youth Welfare Budget**:-A separate and clearly defined budget provision should be created for youth welfare, education, skill development, health and rehabilitation programmes in jails.
3. **Strengthening De-addiction & Counselling Services**:-De-addiction centres and counselling services should be strengthened with proper data recording, follow-up and outcome assessment.
4. **Expansion of Education & Skill Programmes**:-Educational enrolment and vocational training programmes should be expanded, diversified and aligned with market-oriented skills.
5. **Post-Release Rehabilitation & Employment Support**:-A structured rehabilitation and after-care mechanism should be developed in coordination with Social Justice, Skill Development, Youth Affairs Departments, NGOs and private sector agencies.
6. **Data Collection & Monitoring**:-The Department should maintain detailed and updated data regarding education, skill training, treatment, rehabilitation and employment status of youth inmates.

### Spot Visit (Panipat Jail)

The Subject Committee on Welfare of Youth and Youth Affairs, a detailed review of the functioning of the Jail Department, Haryana was undertaken. In this connection, the Committee held a meeting with senior officers of the Jail Department prior to conducting a spot visit inspection of the jail. The senior officers of the Prisons/Jail Department, Haryana briefed the Committee on the overall functioning of jails in the State. The Committee was apprised of the sanctioned capacity of jails, present inmate population, staff strength, medical arrangements, security mechanisms, and various reformatory and welfare programmes. The officers highlighted several challenges being faced by the Department, such as overcrowding in jails, shortage of staff, and limitations of existing infrastructure. The Committee also discussed the role of jails in rehabilitation, education, skill development, and overall welfare of inmates, especially young offenders. Subsequently, the Committee conducted a spot visit and on-the-spot inspection of the jail to assess the actual ground situation.

### Spot Visit/Inspection of the Jail

After the meeting, the Committee undertook a spot visit and inspection of the jail. During the inspection, the Committee examined the following aspects:

- **Accommodation and barrack arrangements**
- **Sanitation, drinking water, and basic amenities**
- **Health and medical facilities**
- **Staff deployment and workload**
- **Security arrangements**

- **Education, vocational training, and reformative activities**
- **Jail kitchen arrangements**

The Committee interacted with jail officials, inspected facilities, and reviewed relevant records relating to administration and inmate welfare.

#### **Observations Based on Spot Visit Inspection**

1. Accommodation facilities were found to be under pressure due to the inmate population exceeding the sanctioned capacity.
2. Basic amenities such as sanitation and drinking water are available; however, regular maintenance needs improvement.
3. Medical facilities are functional, but regular visits by specialists and emergency care arrangements need strengthening.
4. Jail staff was found to be working under heavy workload, which impacts effective supervision and welfare activities.
5. Infrastructure for recreational and reformative activities exists, but upgradation and expansion are required.
6. Overall jail administration is functional; however, additional support, manpower, and resources are necessary to improve conditions.

#### **Recommendations by the Committee**

Based on the discussions with senior officers and observations made during the spot visit inspection, the Committee makes the following recommendations:

1. The Committee recommends that the Government should take effective measures to reduce overcrowding in jails. This may include speedy disposal of cases, increased use of parole and bail as per law, and periodic review of undertrial cases.
2. The Committee recommends that Repair, renovation, and modernisation of old jail buildings should be taken up on priority. Adequate budgetary support should be provided to improve accommodation, sanitation, ventilation, and other basic facilities.
3. The Committee recommends that:
  - **Adequate number of doctors, nurses, and medical staff be posted in jails.**
  - **Strong coordination with the Health Department be ensured for regular health check-ups and emergency medical care.**
  - **Special attention be given to mental health care and counselling services.**
4. The Committee recommends that Vacant posts of jail staff and wardens should be filled at the earliest. Additional staff should be sanctioned as per inmate strength to reduce workload and improve supervision and inmate welfare.
5. The Committee recommends that Education, vocational training, and skill development programmes should be expanded to cover a larger number of inmates. These programmes should be linked with market-oriented skills to support rehabilitation and employment after release.

6. The Committee discussed the security concerns relating to most-wanted and high-risk criminals with the Additional Director General of Police and other concerned officers. The Committee recommends that advanced and high-tech security and surveillance systems be further strengthened to prevent any escape or security breach in jails.
7. The Committee also noted that 17 petrol pumps have been opened by the Prison Department in various districts and recommends that the number of such petrol pumps be increased in other districts to enhance revenue generation and rehabilitation activities.

**(v) Sports University of Haryana (Sonipat)**

**1. Admission and accessibility**

**Q1: What is the admission policy for youth from marginalized backgrounds (SC/ST/OBC, rural areas)?**

**Admission Policy for Youth from marginalized backgrounds (SC/ST/OBC, rural areas).**

1. A relaxation of **5%** in the minimum eligibility marks (i.e., from 50%) shall be granted to candidates belonging to the SC/ST categories.
2. Seat reservations shall be implemented in accordance with the Reservation Policy of the Haryana Government, as detailed on pages 14–15 of the Admission Prospectus (**Annexure 1**).

**Q2: What percentage of enrolled students are girls? Are there any exclusive schemes or quotas for female youth?**

1. The Sports University of Haryana started its first academic session in **2023–2024**. The approximate percentage of enrolled female students over the academic years is as follows:

Batch	% of Girls	Remarks
2023–2024	27%	
2024–2025	26%	
2025–2026		Admission for the 2025–2026 session are still ongoing.

2. At present, there are **no exclusive schemes or quotas** specifically for female youth.

**Q3: How many seats are available in different Sports Disciplines, and what is the selection process?**

1. The number of available seats in various sports disciplines is as follows:

Sr. No.	Programme Offered	No. of Seats
1.	Bachelor of Physical Education and Sports (B.P.E.S.)	150
2.	Master of Physical Education and Sports (M.P.E.S.)	30
3.	B.Sc. (Sports Science)	50
4.	Ph.D. in Physical Education	05 or may be increased subject to the availability of supervisors
5.	PG Diploma in other Disciplines	25 seats in each discipline
	1) Sports Psychology 2) Sports Nutrition 3) Sports Management 4) Sports Journalism and Mass Communication 5) Strength & Conditioning	

6.	PG Diploma in Sports Coaching (in various disciplines)	25 seats in each discipline
	1) Athletics 2) Badminton 3) Basketball 4) Cricket 5) Football 6) Handball 7) Kabaddi 8) Lawn-tennis 9) Volleyball 10) Wrestling 11) Yogasana 12) Boxing 13) Judo 14) Swimming 15) Hockey 16) Shooting 17) Fencing 18) Wushu 19) Taekwondo 20) Netball	

2. Admission forms are released online. The selection of candidates is based on a multi-stage process, and for detailed guidelines and criteria, please refer to the Admission Prospectus (Attached at **Annexure-1**).

## 2. Scholarships and financial assistance

### Q1: What type of Scholarship or financial aid are provided to students?

**Ans.** The Sports and Scholarship Policy of SUOH was implemented vide decision of the 5th Executive Committee (EC) meeting dated 13.03.2025. Details of the financial aid provided to students are outlined in the Sports and Scholarship Policy, attached as **Annexure 2**.

### Q2: How many Youth have benefitted from these schemes in last 3 years?

**Ans.** For the academic year 2024–25, Total 206 students participated in various AIU and NZ sports championships. SUOH borne the travelling, lodging boarding and incidentals, preparatory camp etc.

The scholarships and financial aid/fee waiver has been processed for 33 students for winning medals at various levels. It is noteworthy to note that within second year of its inception, SUOH won 13 medals at AIU level. The list of beneficiaries under scholarship and fee waiver policy is attached as **Annexure 3**.

Additionally, to further promote sports and to assist students financially, Sports and Scholarship Policy of SUOH has been got amended in the 6th EC meeting dt. 05.08.2025, to include students with achievements in **AIU events**, not covered under the existing policy but competitions are being conducted by AIU. The amendments are attached at **Annexure 4**.

### 3. Training and infrastructure

**Q1: What is the quality of training provided? What are the qualifications of the Coaching Staff?**

**Ans.** The training provided to students adheres to national standards. The coaching staff are qualified coaches (PGDSC from NIS / equivalent) and have notable achievements in their respective sports disciplines. Above apart international medalists, national/awardee coaches are also being called from time to time and requirement basis.

**Q2: Are there sufficient facilities like stadiums, gyms, practice fields, hostel etc.?**

**Ans.** YES

The details of Field of play are given as under:

S. No.	Playfield	No.'s	Remarks
1	Athletic Track	1	International Standard
2	Badminton Court	2	International Standard
3	Boxing Ring	1	02 Rings of International standard are under procurement
4	Basketball	3	Outdoor Synthetic court / one under upgradation
5	Cricket	1	Good quality ground with 02 nets, pavilion
6	Handball	1	Standard clay court
7	Football	2	National level grassy
8	Multi-purpose hall	1	For wrestling, Kabaddi, Yoga, Taekwondo, badminton and volleyball
9	Gym	1	Two halls well equipped for strength and conditioning
10	Gymnastic Hall	1	Standard with all eqpts, however exterior is planned to be upgraded and repaired
11	Hockey	1	International – synthetic turf. The process of relaying new synthetic turf under process. Warm up ground – synthetic turf (Grassy)
12	Swimming Pool	1	International standard 25×50 m pool. Under upgradation
13	Volleyball	4	3 outdoor courts, 1 indoor court
14	Hostel	278	Boys – 128, Girls – 150

15	Shooting Range	1	120-point range – building is complete and being used as SUOH HQ, 20 point manual range is being operated, electronic scoring system is planned to be installed in near future
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**Q3: Are rural and urban students receiving equal access to resources?**

**Ans.** Yes, both rural and urban students have equal access to the university's sports facilities and resources.

#### **4. Employment and career support**

**Q1: Does the university provide career counselling or job placement services for youth?**

**Ans. Comprehensive Career Counselling and Skill Enhancement.** Yes, the Sports University of Haryana provides career counselling and job placement services for youth. The details are mentioned below:

**Our support includes:**

- **One-on-One Interview Training:** We offer students personal attention and conduct mock interviews to build their confidence and sharpen their communication skills. This hands-on approach prepares them to perform well under pressure and articulate their value to potential employers.
- **CV and Resume Optimization:** We work closely with students to review their CVs and make changes that reflect the latest industry trends. This ensures their applications stand out and effectively highlight their accomplishments and skills.
- **Workshops and Seminars:** We regularly organize workshops and seminars on topics such as professional etiquette, public speaking, interview skills, and digital networking. These sessions equip students with essential soft skills that are highly valued by employers.
- **Extensive Industry Collaborations and Placement Drives:** To create a wide range of opportunities, we actively collaborate with over 130 institutions and organizations across the country. These partnerships include sports academies, fitness centres, sports management firms, schools, and various corporate entities that seek talented individuals with a background in sports.  
These collaborations result in:
  - **Campus Placement Drives:** We regularly invite our partner institutions to campus to conduct exclusive placement drives, giving our students direct access to job opportunities.
  - **Internship Opportunities:** Many of our collaborations also lead to valuable internship programs. These internships allow students to gain practical, real-world experience, which is crucial for building a strong resume and a professional network.

**Q2: How many students have gained employment or recognition at the state/national level after training?**

**Ans: Employment and Career Pathways-** Our students are highly sought after by various institutions, and their training prepares them for diverse roles. They have secured employment in the following capacities:

**Students placed under Haryana’s “Khel Nursery” Scheme:** These nurseries, initiated by the state government, focus on identifying and nurturing young talent from the grassroots level. Our graduates play a crucial role in coaching and managing these programs.

1. Mr. Akash (Volleyball)
2. Mr. Pawan (Cricket)
3. Mr. Rajnish (Boxing)
4. Mr. Sanish (Tennis)
5. Mr. Devender Dhull (Boxing)
6. Mr. Harish (Boxing)
7. Mr. Sandeep Olla (Boxing)
8. Mr. Ravinder (Boxing)

**Students selected for jobs in Universities/Colleges/Academies:**

1. Mr. Mohit Dahiya – Boxing Coach, IP College, Delhi
2. Mr. Sagar – Boxing Coach, OP Jindal Global University
3. Ms. Shivani – Gym Trainer and Boxing Coach, OP Jindal Global University
4. Mr. Vijay – Boxing Coach, Aryan Boxing Club, Rohtak

**Entrepreneurship and Leadership**

We encourage a spirit of entrepreneurship and innovation. Some of our graduates have taken the initiative to start their own sports academies, becoming entrepreneurs in the sports sector.

**State and National Level Recognition**

In addition to securing employment, our students have achieved significant recognition for their athletic and coaching prowess at the state and national levels. Through rigorous training and our support, five athletes have qualified for the Khelo India University Games and have won medals for the state of Haryana in the National Games and other national championships.

**Note:** Till now, only one batch consisting of fifteen (15) PG Diploma in Boxing students of the 2023–24 session has graduated. The students of the 2024–25 batch are currently undergoing their mandatory internship at various centres.

**5. Representation in competition**

**Q1: How many students have represented Haryana at State, national or international sports event?**

**Ans.** In 2024–25, 206 students participated in various state, national, and international sports events. Of these, 13 students won medals in AIU, 9 in national championships, and 5 in the National Games. At the international level, SUOH students secured 2 gold medals and 1 silver medal.

The list is attached as **Annexure 5**.

## 6. Youth engagement and development programs

**Q1: Is the University affiliated with or promoting programmes such as NSS (National Service Scheme) or NCC (National Cadet Corps)?**

**Ans.** University is not affiliated with NCC and NSS program, however university has initiated to get the affiliation of NSS program through nodal body.

**Q2: What programmes are in place for leadership development, personality grooming, and social outreach?**

**Ans.** Personality development classes, which include development of soft skills has been organized on regular intervals.

## 7. Health and Mental well being

**Q1: What measures are taken to support student athlete's mental health, nutrition, and injury management?**

**Ans:** Workshop organized on the topics mentioned below:

- Injury prevention and management
- Workshop on nutritional assessment and diet planning for athletes
- Workshop on hydrotherapy for athlete rehabilitation

## 8. Digital and Innovation support

**Q1: Are there any digital platforms, online training modules, or innovation labs that engage youth in modern sports science or technology?**

**Ans.** Currently, the university does not have dedicated digital platforms, online training modules, or innovation labs related to modern sports science or technology, as it is in its initial stages of development. However, such initiatives are under consideration for future implementation to enhance student engagement and promote innovation in sports education.

## 9. Questions regarding budget, funding, and stadium maintenance

**Q1: What has been the total annual budget allocated to the University over the past three financial years?**

**Ans :**

<b>2023–24 (in lacs)</b>	
Revised allocation under 2204 (Revised grant-in-aid):	225000000
Revised allocation under 6202 (Revised amount under loans):	100000
Amount received under 2204 (Grand-in-aid):	224900000
Amount received under 6202 (loans):	0

<b>2024–25</b>	
Revised allocation under 2204 (Revised grant-in-aid):	100000
Revised allocation under 6202 (Revised amount under loans):	0
Amount received under 2204 (Grand-in-aid):	0
Amount received under 6202 (loans):	0
<b>2025–26</b>	
Allocation under 2204 (Revised grant-in-aid):	100000
Allocation under 6202 (Revised amount under loans)	550000000
Amount received under 2204 (Grand-in-aid):	0
Amount received under 6202 (loans):	0

**Q2: What are the sources of funding – state government, central government, or other agencies?**

**Ans.** Sources of funding – grant received from state government.

**Q3: How much of the budget is allocated specifically for youth welfare schemes, coaching, training, scholarships, and infrastructure development?**

**Ans.** Grant-in aid is allocated by state government in consolidated amount. Detail of which is given in Question No. 1.

**Q4: Are audit reports of fund utilization available for the committee’s review?**

**Ans.** The Balance sheet / Income & Expenditure report for the F.Y. 2022–23 and 2023–24, audited by Chartered Accountant and duly audited by the Local Audit Department Haryana is available with the Accounts Office.

**Q5: How much expenditure has been incurred on sports infrastructure versus administrative costs?**

**Ans.** The expenditure incurred on Sports Infrastructure versus administrative cost in FY 2024–25 is approximately 60%.

**Q6: What is the condition of the University stadiums, indoor sports halls, gyms and playgrounds?**

**Ans.** Presently most of the stadiums, indoor sports halls, gyms, and playgrounds are shared with Motilal Nehru Sports School. They are maintained well and some are in need of modernization.

University’s own and additional infrastructure is also under process to take up more sports and more number of students in the coming years.

**Q7: Is there a regular maintenance and infrastructure upgrade plan in place?**

**Ans.** Yes, there is a regular maintenance and upgradation plan. New infrastructure is also under process and likely to be completed in next two years.

**Q8: How much has been spent on stadium renovation, repairs, or equipment over the last three years?**

**Ans:** The total expenditure incurred on stadium renovation, repairs or equipment in **FY 2023–24 & 2024–25** is approximately **Rs. 315.00 Lacs**.

**Q9: Are there adequate indoor facilities for training during adverse training conditions (e.g. heatwave, rain, cold etc.)?**

**Ans:** Yes, the university currently has sufficient indoor facilities to support training during adverse weather conditions such as heatwaves, rain, or cold. However, envisaged additional university specific infrastructure will come up next two to three years.

**Q10: Are the university's sports facilities accessible to non-enrolled local youth or community sports bodies?**

**Ans:** Yes, the use is limited to the students enrolled with the University and **MNSS, Rai** and outsider outstanding sports persons with the approval of competent authority on case to case basis.

**Q11: Is there any formal program to allow local youth or schools to use the University infrastructure for training and development?**

**Ans:** Yes, an outreach program is underway to promote broad basing and excellence in sports. The policy is under consideration for accreditation of sports academies and institutions with a plan to support scientific training with focused approach on excellence and performance monitoring for achieving long term goals.

## Annexure 2

### Scholarship and incentives scheme for SUOH Students for achievements in the field of sports:

#### 1.0 AIMS AND OBJECTIVE OF THE SCHEME

1. The objective of the scheme is to provide financial assistance to the medal winners\ elite sports persons who are pursuing the various courses including UG/PG/PG Diploma and other professional courses with Sports University of Haryana.
2. To motivate the sports persons to achieve higher levels of sports performance by assisting them financially in their pursuit of education and sports development.
3. The scheme would be applicable to Bonafide University students of various courses being run by the SUOH and represent the University/state/ Nation in various level of competitions.

#### 2.0 ELIGIBILITY FOR CASH INCENTIVES

##### 2.1.1 For International and National Level Achievements

A Bonafide SUOH student getting any of the first three positions or represented India in the Olympic Games /Paralympics Games/World Cups/ Championships/Asian Games/Asian Cups/Asian Championships/ Commonwealth Games/Commonwealth Championships/ SAF Games/ World University Games/ World University Championship/National Games/Recognized National Championship are eligible for the award and incentives.

##### 2.1.2 For Inter-University Level Achievements

A Bonafide SUOH student getting any of the first three positions in the Khelo India University Games, Intra Zonal University Games/Championship, Inter-Zonal University Games/Championships are eligible for the award and incentives.

The cash incentives for sports achievement are proposed as under: -

Sr. No.	Name of the tournament	Gold	Silver	Bronze	Participation
1.	Olympic /Paralympics /Winter Olympic Games	3,50,000/-	2,50,000/-	1,75,000/-	1,00,000/
2.	World Cup/World Championship: More than 20 countries (4-year Cycle)	3,00,000/-	2,25,000/-	1,50,000/-	71,000
3.	Asian Games (4-year Cycle)	2,50,000/-	1,75,000/-	1,25,000/-	51,000
4.	Youth Olympic Games (4-year Cycle)	1,00,000	51,000	31,000	11,000
5.	Commonwealth Games/ World Cup/World Championship (3-year Cycle)	2,00,000/-	1,50,000/-	1,11,000/-	41,000
6.	Asian Cup/Asian Championship/ Common Wealth Championship (4-year Cycle)	2,00,000/-	1,50,000/-	1,11,000/-	41,000

7.	Asian Cup/Asian Championship (3-year Cycle)/ Common Wealth Championship (3-year Cycle)	1,75,000/-	125000/-	75,000/-	31,000
8.	World Cup/World Championship (2-year Cycle)/ Asian Cup/Asian Championship (2-year Cycle)/ Common Wealth Championship (2-year Cycle)	1,50,000/-	1,11,000/-	75,000/-	31,000
9.	World Cup/World Championship (1 year Cycle)/ World University Games (2-year Cycle)	1,25,000	75,000	51,000	21,000
10.	SAF Games/ World University Championship	1,00,000	51,000	31,000	11,000
11.	National Games	71,000	41,000	31,000	11,000
12.	Senior National Championship: As per AIU List	51,000	31,000	21,000	5,000
13.	Junior National Championship: As per AIU List	41,000	31,000	21,000	2,100
14.	Khelo India University Games (Team)	71,000	41,000	31,000	Nil
15.	Khelo India University Games (Indiv.)	51,000	31,000	21,000	Nil
16.	All India Inter University Games (Team)	51,000	31,000	21,000	Nil
17.	All India Inter University Games (Individual)	30,000	25,000	21,000	Nil
18.	North Zone Inter University Games (Team)	20,000	15,000	10,000	Nil
19.	North Zone Inter University Games (Individual)	10000	8000	6000	Nil
Note:	<ol style="list-style-type: none"> <li>1. The above cash prizes will be given for the tournaments which will be considered for MAKKA Trophy as well as National Games and National Championship</li> <li>2. The player must have participated in tournament in the current session except in exceptional circumstances.</li> <li>3. The Category are framed as per MAKKA Trophy Competition and as per SUOH requirement for promotion of sports excellence</li> <li>4. In team games the cash incentive will be given on prorata basis</li> <li>5. The cash incentive should be disbursed in a public function for higher visibility and sensitization</li> </ol>				

## 2.2 Fee Rebate Incentives for International, National & Inter-University level Achievements:

Exemption in fee (the term fee includes tuition fee, examination fee and hostel fee) will be provided in respect to level of achievement of the student.

Sr. No.	Name of the Tournament	Fee Exemption
1.	Medals at Olympics, Asian Games, World Championship (more than 20 countries)	Full fee exemption
2.	Participations at Olympics, World Championship (more than 20 countries), Medal at Common Wealth Games, Asian Games.	
3.	Participation at World Championship (less than 20 countries), Common Wealth, Asian Games, Youth Olympic Games, Medal at Asian Championship	90 % of Actual fee
4.	Participation at Asian Championship, Medal at World University Games, Medal at SAF Games	
5.	Participation at SAF Games, Medal at National championship & National Games	75% of Actual fee
6.	Medal at Khelo India University Games and All India Inter University Games	50% of Actual fee

**3.0** The Provision of special examination (sessional /internal/external including practical and theory examination) as recommended by the Director Phy.Edu. & Sports/ Assistant Director Phy. Edu. And approved by the competent Authority will be made for the sports persons, who miss the exams while participating and preparing for the sports events of importance.

## 4.0 Terms and conditions for awarding Scholarship and Incentive:

- Scholarship and Incentives are subject to the submission of the Undertaking by the SUOH Student that he/she will represent the Sports University of Haryana in the tournaments which are considered for the calculation of marks awarded to each University for the purpose of awarding MAKTA Trophy/Competitions of National Importance.
- The Special Incentive Scheme will be applicable for the performances that falls under the current academic session subject to submission of undertaking by athlete.
- The Special Incentives scheme will also be applicable to those sport persons who intend to take admission in Sports University of Haryana. In these cases, their last session's performance will be considered as their eligibility criteria for special incentives scheme in those games and tournaments which are considered for the calculation of marks awarded to each University for the purpose of awarding MAKTA Trophy/ Competitions of National Importance.
- The Incentives will be awarded only after the submission of concerned Certificate/s with undertaking of their performance in those games and tournaments which are considered for the calculation of marks awarded to each University for the purpose of awarding MAKTA Trophy.

5. The period of achievements will be counted from 1<sup>st</sup> July of the start of the fresh session to 30<sup>th</sup> June of the succeeding year of the concerned session.
6. The incentives will be given to only those applicants who will submit the attested copies and an affidavit for genuinity of their achievement certificate/s in the office of the Director of Sports before 30th June of the concerned session.
7. The student who has been awarded the above scheme will not be debarred from accepting any other scholarships from any other source/funding agency.
8. Any student who discontinues the studies without prior approval of the university will be asked to refund the amount disbursed as fellowship.

### **5.0 CANCELLATION OF SCHOLARSHIP:**

#### **University may terminate scholarship of any student in case of:**

1. Misconduct of the awardees, if any, reported to the University including doping charges.
2. Unsatisfactory progress report i.e. if the candidate frequently fails in his/her examination will not be given further assistance as mentioned above.
3. The scholarship may be terminated by the University, on the recommendation of the Director Sports at any-time during the tenure and the decision of the University will be final and binding.

### **6.0 Financial Norms for organizing Camps and participation in Competition: -**

#### **6.0.1 D.A. for coaches/manager and players**

<b>For Player</b>	
Coaching Camp per day	During tournament per day*
350/-	500/-
<b>For Coaches/Managers</b>	
Coaching Camp per day	During tournament per day*
500/-	1000/-

\*The DA for Inter University Tournaments will be given for Match Days + Journey Days.

**6.1** Bedding charges to the players & officials during, NZ & Inter University tournaments, provided by the Host University/organisers may be reimbursed on production of authentic bill /payment receipt basis, duly verified by the Coach/Manager.

#### **6.3 Travelling Allowance (Players/Coach/Managers):**

- i) The provision of giving the Travelling Allowance equivalent to the concessional fare of Train Journey of sleeper/ Tier-3 A.C. including Tatkal Charges (if applicable & shown in the Ticket) as per rules, to all the players/Coach/Manager who participate in North Zone/All India Inter University Tournaments/Khelo India University Games.
- ii) The original/valid tickets must be submitted by the player/coach/manager to avail the T.A.
- iii) Traveling involving more than 16hrs. of train journey may be considered by Air, subject to valid justifications and proof and subject to prior approval of the competent authority.
- iv) It is advised to complete the selection process and finalization of players/team as early as possible but not less than 15 days in advance, to ensure economy in booking of tickets and confirmed reservation to the students.

- v) Local convenience for team travel, may be provided as per the actual expense, on production of self-certified payment receipt subject to ceiling of State Transport Department Rules/Haryana State Govt. Rules

#### 6.4 Medical Expenses:

To consider & approve the medical expenditure for the University team during coaching camp up-to Rs.2000/- and Inter University tournaments up-to Rs. 5000/- (subject to actual expenditure/production of bills and verification by the accompanying coach and Manager)

However, in emergency situation/hospitalization, actual expenditure may be reimbursed with the approval of Competent authority.

#### 6.4 Refreshment to the players (during practice matches and Inter University Tournaments)-

Team Game	Individual Events	Practice matches
Rs. 60/- per head per match	Rs. 50/- per head per event	Rs. 40/- per head per match

Further, the Refreshment for officials and guests during the organization of Inter University tournaments is proposed as under:

Up-to Rs. 50 per head per session (max. for 02 sessions per day)

#### 6.5 Memento/Cash awards to the Coach and the manager:

- Memento/Cash Award of an amount of Rs. 5100/-, 3100/-, 2100/- respectively to **Coach** accompanying the University teams which wins 1<sup>st</sup>/2<sup>nd</sup>/3<sup>rd</sup> position **at All India Inter University level** subject to recommendation of a committee.
- Memento/Cash Award of an amount of Rs. 2100/- to Coach for winning 1<sup>st</sup>,2<sup>nd</sup>,3<sup>rd</sup> positions in Zonal Level tournaments
- Memento and cash award @Rs 2100/ to the Manager (in Zonal & All India Level) accompanying the University Teams which wins 1<sup>st</sup>/2<sup>nd</sup>/3<sup>rd</sup> Positions.
- University coaches (beside the game for which they have been appointed by the university) or any other person when appointed to impart coaching to the university team be paid @ Rs. 500/- per head per day as coaching allowance for the tenure of the coaching camp.

- 6.6 Local conveyance charges to campers, when accommodation is not provided in the campus.  
Rs. 50/- per head per day

#### 6.7 Students of SUOH, who will participate in World University Games and World University Championship:

Subject to production of original bills of Visa, flight charges, Lodging, Boarding, Kit etc. SUOH will bear 100% expenditure of the players of SUOH who are selected for World University Games/Championships.

Further, if any coach (Regular/Contractual) of the Directorate of Sports, SUOH is selected/appointed for accompanying the Indian University team as its Coach/Asst. Coach for the game concerned, the SUOH will bear 100% expenditure for the same.

**Sports Kit per annum :** All the students and officials selected to represent SUOH in NZ/AIU/International competitions will be provided suitable sports kit

**Annexure 3****Category 1: Achievements in National Games/Recognized National Championships**

S.No	Name of Student	Name of Championship	Position
1	Sumit Kumari 24001304022 PGDSC Kabaddi	8th National Games, Uttarakhand (Beach Kabaddi Women)	Gold medal
2	Rishab Chahal 24001101108 Bpes	38th National Games, Uttarakhand (Netball)	Gold medal
3	Kirti 24001101056 Bpes	District and State Taekwondo	Gold medal
		CBSE Taekwondo	Silver medal
4	Ankush 24001310002 PGDSC Basketball	U23 National Basketball Championship (18-24 March 2025)	Participation
5	Karren 24001401023 MPES	38th National Games, Uttarakhand (Hockey)	Gold Medal
6	Diksha 24001101039 BPES	74th Senior National Participation	Participation
7	Hazel BPES 1st Year	ISSF World Championship, Egypt, 2022	Participation
		15 <sup>th</sup> Asian Air gun Championship, Korea, 2022	Gold & Bronze Medal
		15 <sup>th</sup> Asian Shooting Championship, Korea, 2023	2 Bronze Medals
		66 <sup>th</sup> National Shooting Championship, 2023, Delhi	3 Gold & 1 Silver Medal
		67 <sup>th</sup> National Shooting Championship, Bhopal 2024	Silver Medal
8	Puneet BPES	6 <sup>th</sup> Youth Men National Championship, 2023	Bronze
		Khelo India Youth Games, 2023	Participation

9	Heena Phogat 24001101102 BPES	25th Asia Triathlon Cup & South Asian Championship (JR-SAC Modern Pentathlon)	Participation
		38th National Games Uttarakhand Team Event (Triathlete)	Gold Medal
		38th National Games Uttarakhand Women Individual Event (Triathlete)	Bronze Medal
		37th National Games Mixed Relay (Tetrathlon Relays)	Silver Medal

**Category 2: ACHIEVEMENTS IN NZ/AIU**

S.No	Name of Student	Name of Championship	Position
1	Gurmeet Singh 24001302009 PGDSC WRESTLING	All India University Grappling	Silver medal
2	Nitesh 24001302015 PGDSC Wrestling	All India University Grappling	Gold medal
3	Ravi 24001302023 PGDSC Wrestling	All India University Grappling	Gold medal
4	Ajay Dahiya 24001302005 PGDSC Wrestling	All India University Grappling	Gold medal
5	Abhishek 24001302003 PGDSC Wrestling	All India University Grappling	Bronze Medal
6	Hemant bpes 1ST Year	All India University Grappling	Gold medal
7	Vishu Rathee BPEH040 BPES 1st Year	Asian Championship 2021, Dubai	Participation
		All India University Bhatinda	Gold Medal
8	Shweta BPES	All India University Grappling	Gold Medal
9	Khushi BPES	All India University Grappling	Gold Medal

10	Shivani PGDSC Wrestling	Khelo India University Games 2021-22	Silver Medal
11	Mohini 24001101072 BPES	All India University Bhatinda	Silver Medal
12	Aryan Yadav 24001102025 BSC SS	All India University Bhatinda	Gold Medal
13	Sheetal 24001301021 PGDSC Boxing	All India University Bhatinda	Bronze Medal

**Category 3: Other Championships not falling under SUOH Sports Policy**

S.No	Name of Student	Name of Championship	Position
1	Sombir 24001303003 PGDSC Athletics	National Para Athletics Championship (Long Jump event)	Gold medal
2	Yogesh 24001101155 BPES 1st Year	National Senior Kurash Championship (23-26 Dec Ludhiana, Punjab)	Bronze Medal
3	Amit Kumar PGDSC Athletics	3rd Para Taekwondo Open National Championship (9-10 Nov. 2024 at LPU) in K44) O 80	Gold medal
4	Sanju 24001304016 PGDSC Kabaddi	18th Circle National Kabaddi Championship (11-13 April 2025)	Gold medal
5	Neha 24001307004 PGDSC Handball	53rd Senior National Handball Championship, Purnea, Bihar	Bronze Medal
6	Kajal 24001307002 PGDSC Handball	53rd Senior National Handball Championship, Purnea, Bihar	Bronze Medal
7	Aman 24001101008 Bpes 1st Year	36th Senior National Korfball Championship	Silver medal
8	Ritam Chawla 24001101109	World Pickleball Championship (12-17 Nov 2024)	1 Gold 1 Silver

	BPES 1sy Year	8th National Pickleball Championship (4-6 Oct 2024)	Gold medal
		19th Junior National Soft Tennis Championship (27-31 Dec 2024)	2 Gold Medal
9	Sunny 24001101124 BPES 2nd Year	Junior National Championship	Silver Medal
10	Ankush BPES	Indian Beach Grappling	Silver Medal
11	Shanesh Mishra 24001309005 PGDSC Tennis	South Asian Championship Soft Tennis	Gold Medal

### Annexure 4

**Subject: Proposal for 1<sup>st</sup> Amendments in “Sports Policy for Scholarship and Incentive to the students of SUOH” dt 22.01.25.**

It has been observed that, a significant number of students at SUOH are unable to avail the benefits of the existing Sports Scholarship Policy. The current policy provides financial scholarships exclusively to students with achievements in games considered for the MAKA Trophy. However, students demanded scholarship and fee waivers for accomplishments in games that are not part of the MAKA Trophy, resulting in their exclusion from the policy's benefits.

2. Consequently, to ensure that a greater number of students can benefit from the Sports Scholarship Policy, it is proposed to expand the policy to include games recognized by the Association of Indian Universities (AIU). Specifically, it is recommended that students who have achieved excellence in AIU games be granted a **50%** of scholarship as compared to MAKA trophy games achievers in addition to the fee waiver as per scholarship policy. This adjustment aims to promote inclusivity and support a broader range of student athletes.

3. The inclusion of AIU games in the Sports Scholarship Policy will align with the university's commitment to fostering student talent and encouraging participation in diverse sporting disciplines. We kindly request the administration's approval to amend the policy accordingly.

**4. The List of games in which AIU hold competitions and those considered for MAKA trophy and AIU games is enclosed at annexure A**

5. Amendment is proposed as under:

The **Clause 2.1.2**, Sr. No. 11 and Sr. No. 16 to 19 of Eligibility for Cash Incentives for Inter-University level achievements in the SUOH Sports Scholarship Policy of 22.01.2025 for cash award having won medal in AIU/NZ games other than those considered for MAKA Trophy.

**The proposed amendments are as follows:**

Sr. No.	Name of the tournament	GOLD		SILVER		BRONZE		PARTICIPATION	
		Games in MAKA Trophy, OG, AG, CWG	Other Games	Games in MAKA Trophy, OG, AG, CWG	Other Games	Games in MAKA Trophy, OG, AG, CWG	Other Games	Games in MAKA Trophy, OG, AG, CWG	Other Games
11	National Games	71,000	35,500	41,000	20,500	31,000	15,500	11,000	5,500
16	All India Inter University Games (Team)	51,000	20,500	31,000	15,500	21,000	10,500	Nil	Nil
17	All India Inter University Games (Individual)	30,000	15,000	25,000	12,500	21,000	10,500	Nil	Nil

18	North Zone Inter University Games (Team)	20,000	10,000	15,000	7,500	10,000	5,000	Nil	Nil
19	North Zone Inter University Games (Individual)	10000	5,000	8000	4,000	6000	3000	Nil	Nil
<p>Note: 1. The cash prizes will be given for the tournaments under two categories:</p> <p>a) Disciplines which will be considered for MAKKA trophy.</p> <p>b) Disciplines in NZ/AIU which are not considered for MAKKA Trophy.</p> <p>2. The player must have participated in tournament in the current session except in exceptional circumstances.</p> <p>3. The Category are framed as per MAKKA Trophy Competition and as per SUOH requirement for promotion of sports excellence</p> <p>4. In team games the cash incentive will be given on prorated basis.</p> <p>5. The cash incentive should be disbursed in a public function for higher visibility and sensitization.</p>									

6. Further, it is pertinent to mention that, the list of games considered for Olympic Games, Asian Games, Commonwealth Games, AIU and MAKKA are dynamic and this list of games can change with time and the list shall be automatically updated every year to remain updated.

**Annexure 5****1. DETAILS OF TOTAL PARTICIPATIONS OF SUOH STUDENTS IN NZ/AIU COMPETITIONS IS AS FOLLOWS:**

<b>PARTICIPATION OF SUOH STUDENTS IN NORTH ZONE/ALL INDIA INTER UNIVERSITY</b>					
<b>S. No</b>	<b>Name Of Discipline</b>	<b>Total Participants</b>	<b>DATE OF TOURNAMENT</b>	<b>VENUE</b>	<b>Position</b>
1	Badminton (M)	7	30/10/24 to 3/11/24	Chitkara university (PB)	Nil
2	Badminton (W)	5	23-26 Nov,24	LJNH College, Una,H.P	
3	Basketball (M)	12	25-30 Nov,24	Kurukshetra University	Nil
4	Basketball (W)	10	24 Feb – 01 March, 2025	Kurukshetra University	
5	Boxing (M)	12	26 Dec 2024 to 02 Jan. 2025	Guru Kashi Bhatinda	01 Gold
6	Boxing (W)	8	18-24 Dec. 2024	Guru Kashi Bhatinda	01 Silver, 02 Bronze
6	Cricket	14	10-19 Feb 2025	Delhi University	Nil
7	Cross-country	5	18-20 Nov,24	Mangalore	Nil
8	Fencing (W)	2	05-10 Nov. 2024	Jammu University	Nil
9	Handball	16	20-23 Dec 2024	Sundernagar, H.P	Nil
10	Judo	1	09-120 Jan. 2024	GNDU Amritsar	Nil
11	Kabaddi (M)	12	13-16 Nov,24	L.P.U, Phagwara (PB)	Nil
12	Kabaddi (W)	10	18-21 Jan,25	GKU, Bhatinda (PB)	Nil
13	Shooting	10	9-18 Jan,25	Punjab university Chandigarh	Nil
14	Swimming	6	28-30 Nov,24	KIIT Bhubaneshwar	Nil
15	Tennis	5	12-15 Nov,24	DCRUST, Sonipat (HR)	Nil
16	Volleyball (M)	12	22-26 Nov,24	G.K.V. Haridwar	Nil
17	Volleyball (W)	10	11-15 Nov,24	Geeta University, Panipat	Nil

18	Wrestling (M)	9 + 5	05-08 Jan. (FS)	Guru Kashi, Bhatinda	Nil
			10-12 Jan. (Greco) 2025		Nil
19	Wrestling (W)	8	14-17 Jan. (FS) 2025	Guru Kashi, Bhatinda	Nil
20	Taekwondo (M)	1	06-09 Nov. 2024	GNDU Amritsar	Nil
21	Taekwondo (W)	1	12-15 Nov. 2024	GNDU Amritsar	Nil
22	Yoga (M)	6	24-27 Dec,24	KIIT, Bhubaneshwar	Nil
23	Yoga (W)	5	24-27 Dec,24	KIIT, Bhubaneshwar	Nil
24	Grappling (M)	10	17-20 Feb, 2025	MJP Rohilkhand University, Bareilly, UP	3 Gold, 2 Silver, 2 Bronze
25	Grappling (W)	4	20-22 Feb, 2025		
<b>TOTAL</b>		<b>206</b>			

2. **ACHIEVEMENTS OF SUOH STUDENTS IN NZ and AIU COMPETITONS**

S. No	Game/ Event	Name of Student	Class	Name of Competition	Position Secured	Selected for Khelo India University
1	Boxing	Aryan Yadav	BPES	All India Inter University	Gold Medal	Qualified for Khelo India University
2		Mohini	BPES		Silver Medal	
3		Vishu Rathee	BPES		Bronze	
4		Sheetal Rani	Diploma in Boxing		Bronze	
5	Wrestling	Sakshi (62 kg)	Diploma in Wrestling	All India Inter University	7th	Qualified with 7th Rank
6	Grappling	Ajay Dahiya	Diploma in Wrestling	All India University	Gold	Qualified for Khelo India University
7		Nitesh			Gold	
8		Ravi			Gold	
9		Vikas			Silver	
10		Gurmeet			Silver	
11		Hemant	BPES		Bronze	
12		Abhishek	Diploma in Wrestling		Bronze	

13	Grappling	Shweta	Diploma in Wrestling	AIU	Gold	
14		Khushi			Gold	

### 3. ACHIEVEMENTS OF SUOH STUDENTS IN OTHER MAJOR COMPETITONS

S. No	Game/Event	Name of Student	Class	Name of Competition	Position Secured
1	Hand-Ball	Neha	Diploma in Handball	Women Senior National Handball	Bronze
2		Kajal			Bronze
3	Kurash	Yogesh	BPES IInd Sem.	Senior National Kurash championship	Bronze
4	Grappling	Nitesh	PG diploma in Wrestling	Senior National Grappling	Gold
5		Ravi			Silver
6		Shweta	BPES IInd Sem.	Junior National Grappling	Gold
7		Hemat		Sub-Junior National Grappling	Gold
8	Soft Tennis	Ritam	BPES	19th Junior Soft Tennis Championship 2025	Gold
9		Arntya	BPES		
10	Modern Pentathlon	Heena	BPES	National Games, Uttarakhand, 2025	1 Gold & 1 Bronze
11	Netball	Rishabh	BPES		Gold
12	Beach Kabaddi (F)	Sumit	Diploma in Kabaddi		Gold
13	Hockey	Karen	MPES		Gold
14	Para-Athletics	Sombir	DSC Athletics	23 <sup>rd</sup> Para Athletic Championship 2025 (17 <sup>th</sup> to 20 <sup>th</sup> Feb 2025)	Gold
15	Soft Tennis	Shanish Mani Mishra	DSC Tennis	1 <sup>st</sup> South Asian Soft Tennis Championship 23-25 March, Noida	Gold

### **Sports University of Haryana (Sonipat)**

The Subject Committee on Welfare of Youth and Youth Affairs of Haryana Vidhan Sabha held a meeting at Sports University of Haryana, Rai (Sonipat) with Vice-Chancellor, Registrar, Deans, administrative officers, and officials of the Sports Department. Detailed discussions were held on infrastructure development, academic and coaching arrangements, sports equipment, staff strength, financial powers, and overall functioning of the Sports University of Haryana and Motilal Nehru School of Sports, Rai. The meeting was followed by a spot visit and inspection of the Sports University and Motilal Nehru School of Sports, Rai. The Committee also reviewed replies to the questionnaire earlier sent to the University and discussed issues related to youth welfare, sports infrastructure, and skill development in District Sonipat during meetings with senior government officers.

#### **Observations by the Committee**

1. The Committee observed that the infrastructure of Sports University, Rai is still under development and needs priority approval and faster execution.
2. There is a shortage of teaching staff and coaches in Motilal Nehru School of Sports. Many sanctioned posts have been lying vacant for a long time, which is affecting training and academics.
3. The pay scale of coaches is not at par with SAI or international-level coaches, making it difficult to attract and retain high-quality coaching staff.
4. The Committee noted that sports equipment should be of international standards, and expert sports consultants should be engaged for proper selection and procurement.
5. Financial powers available with the school and university authorities are limited, causing delays in routine maintenance and urgent purchases.
6. The Hockey Astro Turf at the school is very old and in poor condition, requiring immediate replacement.
7. The Committee also observed the need for better attention towards mental health, nutrition, diet planning, and injury management of sportspersons.
8. It was observed that the Sports University should function as a world-class institution, as Haryana is known as a leading sports state in the country.

#### **Recommendations by the Committee**

1. The Committee recommends that Construction and development works of Sports University of Haryana, Rai should be approved and completed on priority basis.
2. The Committee recommends that all vacant teaching and coaching posts in Motilal Nehru School of Sports should be filled immediately, and the number of coaches should be increased to meet student strength.
3. The Committee recommends that the University should be allowed to hire coaches on pay scales equivalent to SAI and international coaches.
4. The Committee recommends that Sports equipment purchased for the University and School should be of international standards, and experienced sports consultants should be appointed for guidance.

5. The Committee recommends that Financial powers of the School and University authorities should be enhanced to allow smooth functioning and timely maintenance.
6. The Committee recommends that The Hockey Astro Turf should be re-laid urgently to ensure proper training facilities.
7. The Committee recommends that diet plans should include options like eggs and non-vegetarian food, as per the choice and nutritional requirements of sportspersons.
8. The Committee recommends that a differential fee structure may be considered based on the paying capacity of students' families.
9. The Committee recommends that Special focus should be given to sports psychology, nutrition, injury prevention, and mental well-being of athletes.

### **(vi) Study Tour to State of Karnataka**

The Subject Committee on Welfare of Youth and Youth Affairs undertook a study tour to the State of Karnataka to examine best practices in the field of skill development, vocational training, youth empowerment and employment generation. The study tour was organised to gain first-hand exposure to successful models, institutional frameworks and innovative approaches adopted by Karnataka in enhancing employability and entrepreneurship among youth. During the tour, the Committee interacted with senior officers of the Skill Development, Entrepreneurship and Livelihood Department of Karnataka and visited various skill development institutions, training centres and implementation agencies. The Committee reviewed policy initiatives, training methodologies, industry linkage mechanisms and post-training support systems with a view to identifying replicable practices for Haryana.

#### **General Observations by the Committee**

1. Karnataka operates an Olympic Podium Scheme, offering ₹80,000 per month directly to elite athletes for training and physiotherapy.
2. Scholarships and fee reimbursement up to ₹50,000 per annum are provided to meritorious sports students.
3. Pension schemes for retired athletes ensure utilization of experience to train future talent.
- 4.. Structured competitions from Tehsil to Division level ensure systematic identification of sports talent.
5. Establishment of Sports Science Centres and Sports Hostels enhances scientific training and rehabilitation.
- 6.150 Is upgraded under a ₹4,000 crore partnership with Tata Technologies.
7. Dual Training System enables students to gain factory training with stipends from industries at no cost to government.
8. Rural women trained in plumbing, masonry and basic maintenance of tap water systems under Jal Jeevan Mission.
9. 'Nanna Vrutti Nanna Ayke' Programme provides career guidance to students from Class 8 to 12.
10. Karnataka Skill Development Corporation facilitates overseas employment and provides scholarships for economically weaker students.

**Recommendations by the Committee**

<b>Serial No.</b>	<b>Karnataka Practice</b>	<b>Proposed Implementation in Haryana</b>
1.	Olympic Podium Scheme	Introduce elite athlete nurturing scheme with monthly direct funding.
2.	Sports Pension System	Provide pensions to retired athletes to engage them as mentors.
3.	Tata Technologies ITI Upgradation	Initiate collaboration for technological upgradation of Haryana ITIs.
4.	Company-based Dual Training	Ensure industry-sponsored training without government expenditure.
5.	Nal Jal Mitra (Women Training)	Launch skill-based programmes for rural women under Jal Jeevan Mission.
6.	Career Guidance at School Level	Implement structured career counselling from Class 8 onward.
7.	Overseas Study and Employment Support	Create schemes for scholarships and placement support abroad.